



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH
OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE KAUSHIK GOSWAMI AND WILL RISE AT 1:00 PM.**

**THIS BENCH WILL SIT AGAIN AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE
MR. JUSTICE SUMAN SHYAM, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WA/53/2024	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS. F	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD
- FOR ORDERS -				
2	Cont.Cas(C)/536/2018 FIXED	DIPAK GOGOI AND ANR. Versus SRI NARAYAN KONWAR, IAS AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. D SAIKIA(R-1) MR. P K BORAH(R-1) MR. N J KHATANIAR(R-1) MR. K K DUTTA MR B KAUSHIK(R-2) MS K DAS(R-2)
3	WA/212/2023	THE UNION OF INDIA AND 2 ORS. Versus MS ROYAL- BNILLP (JV) AND 4 ORS.	MR H GUPTA	
4	WA/8/2024	THE STATE OF ASSAM AND ANR. Versus JAHIRUL ISLAM ANDN 4 ORS.	MR. K GOGOI MR S DAS	MR H R A CHOUDHURY (R-1) MR J ABEDIN (R-1) MD. M H CHOUDHURY MR. A M AHMED (R-1) MR MONZUR K CHOUDHURY (r-4,5) MR. P CHAKRABORTY (r-4,5) R. BARUAH (r-4,5) MR. S N AHMED (r-4,5) P. GHOSH (R-1) TANZIM L. CHOUDHURY
5	PIL/14/2024 FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE

6	PIL/18/2024 WITH PIL/37/2023 (D/O)	AJIT KUMAR SAHARIA AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR R K MOUR MR. D SARMA MR P DAS MR K J PATHAK MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, FINANCE SC, ASEC
7	WA/63/2024	MANESWAR BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. D P BORAH MR U GHOSH	SC. BTC
8	WA/225/2024	DIPA DAS Versus THE STATE OF ASSAM AND 14 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
9	WA/260/2024	DARASH MATHUR AND ANR Versus BINA DEVI AND ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, FOREST
10	I.A.(Civil)/708/2024 in WA/1779/2024 WITH WA/1779/2024 (Filing Number)	PADMA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS PADMA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS F	MR P R SARMA MR D MEDHI P. NAIDING MR D MEDHI	SC, ELEM. EDU
11	I.A.(Civil)/2803/2024 CAVT. NO.06042024,117800007202/024, FIXED in WA/10413/2024 WITH WA/10413/2024 (Filing Number) WITH I.A.(Civil)/2804/2024	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS F M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR S SHARMA MR. M HASSAN MR B SHARMA MR. P BORA MR B SHARMA MR S SHARMA MR. M HASSAN	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. SC, I O C FOR CAVEATOR MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. FOR CAVEATOR SC, I O C
12	I.A.(Civil)/2935/2024 in WA/185/2017 WITH WA/185/2017 CAVT. NO. 512/17 WITH I.A.(Civil)/3939/2017 in WA/185/2017	THE STATE OF ASSAM AND ANR Versus ON THE DEATH OF ANANTA RAM NATH, HIS LEGAL HEIRS AND ORS THE STATE OF ASSAM and ANR Versus SHRI ANANTA RAM NATH and 25 ORS SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	SR. GA, ASSAM MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI MR. A CHAMUAH MR.C P SHARMA	MR. A CHAMUAH MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA GA, ASSAM
13	WA/208/2017 WITH I.A.(Civil)/3959/2017 in WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI

14	WP(C)/3873/2024 FIXED	DIBAKAR BASFORE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	GA, ASSAM MR. P S BHATTACHARYYA(CGC) (r-7) DY.S.G.I.
- FOR FRESH ADMISSION WITH STAY/BAIL -				
15	WA/329/2024 B/O	H MALVINA Versus K PAWHNIE AND 7 ORS	MR. K N CHOUDHURY MR S DAS MS N MAHANTA N GAUTAM	GA, MIZORAM
16	WP(C)/4439/2024	THE UNION OF INDIA AND 3 ORS Versus SRI TAPAS DEBNATH	MR H GUPTA	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
17	PIL/52/2024	METROPOLITAN TRANSPORTS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
18	WA/190/2024	BIMALENDU DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. R MAZUMDAR, SC, EDUCATION DEPTT.
WITH				
19	WA/131/2024	BISWAJIT SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	WA/145/2021	YATOP JERANG AND 6 ORS. Versus ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
21	WP(C)/6340/2023 WITH LCR 2 FILES	UNION OF INDIA AND 5 ORS. Versus SRI RAHIM UDDIN BARBHUIYA	MR. B CHAKRAVARTY SC, C.G.C.	DR G J SHARMA MR S NATH
22	WA/100/2024	KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS.	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR
WITH				
23	WA/355/2023	KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR
24	WA/111/2024 FIXED	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MR. R K D CHOUDHURY, DY. SGI, (R- 2 AND 3) MS. N DEY
25	WA/251/2024 FIXED	THE UNION OF INDIA Versus KALADHAR CHAUBEY	MRS. A GAYAN	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA
26	WP(C)/2343/2024 FIXED	M/S SUSHEE INFRA AND MINING LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR A NATH MS M PARBIN	SC, CGST GA, ASSAM MR. B CHOUDHURY (SC, SGST) DY.S.G.I.
27	WP(C)/4056/2024	ARUN KHUNDONGBAM @ NANA O Versus THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

28	PIL/16/2023	RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR. R K D CHOUDHURY MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM MR S S ISLAM MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) MR. A K HANNAN SC, HEALTH
WITH I.A.(Civil)/1670/2023 in PIL/16/2023		RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH
29	WA/432/2023	MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) MR. R SARMA(R-4) SC, SEC. EDU.
30	WP(C)/7395/2023	UNION OF INDIA AND 3 ORS. Versus JAYANTA KUMAR NATH	MR. S K MEDHI	DR G J SHARMA MR M CHANDA MRS. U DUTTA MR S CHOUDHURY
31	WP(C)/7550/2023	UNION OF INDIA AND 5 ORS. Versus MOHAN DAS ACIO AND 144 ORS	MR H GUPTA	DR G J SHARMA MR S NATH MR S NATH
32	WA/328/2024 CAVT. NO.09622/024, FIXED, CAVT./962/2024	LIKHA SANG CHORRE AND 3 ORS Versus THE DEPUTY COMMISSIONER LOWER SUBANSIRI DISTRICT AND 2 ORS	MR. P K TIWARI MR. K SAXENA	MR. D MOZUMDER GA, AP FOR CAVEATOR
WITH I.A.(Civil)/2954/2024 in WA/328/2024		LIKHA SANG CHORRE AND 3 ORS Versus THE DEPUTY COMMISSIONER LOWER SUBANSIRI DISTRICT AND 2 ORS	MR. P K TIWARI MR. K SAXENA	GA, AP MR. D MOZUMDER FOR CAVEATOR
HEARING				
33	WP(C)/2066/2019 FIXED	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019		KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019		KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.

34	WITH WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
35	WA/2/2022	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
36	PIL/5/2022	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
37	ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
38	ITA/11/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

1	Review.Pet./169/2024	JAGADISH BARMAN Versus THE CENTRAL BOARD OF SECONDARY EDUCATION AND 4 ORS	DR G J SHARMA	DY.S.G.I. SC, CBSE
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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/511/2024	BASANTA KALITA Versus NARAYAN KONWAR AND 4 ORS.	MR. CHARAN DEKA MR. L Deka	
2	Cont.Cas(C)/514/2024	MRIGEN KALITA AND 279 ORS. Versus MANJIT BRAHMA AND 2 ORS.	MR. P MAHANTA MR A BHATRA MS C DAS	
3	Cont.Cas(C)/515/2024	SHAHIDUL ISLAM Versus SURANJANA SENAPATI AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	
4	WP(C)/3092/2024	MD. KAMRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, ELEM. EDU MR. K H KHANDAKAR(R-5) MR. K M HASSAN(R-5) MS N J BEGUM(R-5)
5	WP(C)/3723/2024 FIXED	BIPIN CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
6	WP(C)/4826/2024	TAGAR SAIKIA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
7	WP(C)/4833/2024	KABIR AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, HIGHER EDU GA, ASSAM
8	WP(C)/4839/2024	MIRA PROVA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU
9	WP(C)/4857/2024	BIKASH RANJAN DHAR Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU GA, ASSAM
10	WP(C)/4866/2024	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS D BARUAH	SC, HIGHER EDU SC, AG (A AND E)
11	WP(C)/4875/2024 B/O	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
12	WP(C)/4877/2024 B/O	ABDUL KHALIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA

13	WP(C)/4879/2024	SAROJ UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
14	WP(C)/4888/2024	NIRAN GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAJ MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	WP(C)/4894/2024	POMPI DAS Versus THE STATE OF ASSAM AND 6 ORS	A N HUSSAIN	SC, HIGHER EDU
16	WP(C)/4897/2024 B/O	KAMAL HUSSAIN BARBHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
17	WP(C)/4899/2024	KAUSTAV DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
18	WP(C)/4900/2024	LALNUNTHARA LALSIM AND 13 ORS. Versus THE STATE OF ASSAM 4 ORS	MR. B BARUAH MR U RONGPI	SC, ELEM. EDU SC, N C HILLS
19	WP(C)/4903/2024	PARBANANDA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	SC, SEC. EDU.
20	WP(C)/4904/2024	PIRADHARA MADRASSA H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
21	WP(C)/4905/2024	MD. ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, SEC. EDU.
22	WP(C)/4906/2024	RAIJHORA HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
23	WP(C)/4908/2024 B/O	AHIDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WP(C)/4909/2024	DEKACHANG ANCHALIK HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
25	WP(C)/4910/2024	FATENGAPARA H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
26	WP(C)/4911/2024	NANKARAGAON H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
27	WP(C)/4913/2024	ASHARIKANDI HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
ADMISSION				
28	WP(C)/8795/2019 FIXED	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
29	WP(C)/5179/2020	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
30	WITH WP(C)/6554/2023	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 7 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	GA, ASSAM MR H DAS(R-8) MR A K AHMED (r-7) D BARUAH (R-8) MS P KAKATI (r-7) SC, SEC. EDU.

31	WP(C)/4024/2021 FIXED	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
32	WP(C)/5771/2021 FIXED	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
33	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
34	WP(C)/4615/2022 FIXED	UDDHAB RAJBONGSHI Versus THE STATE OF ASSAM AND 7 ORS	MR. S RAHMAN MR. S HUSSAIN MR A N IQBAL	SC, ELEM. EDU GA, ASSAM SC, BTC SC, SSA
35	WP(C)/6331/2022	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
36	WP(C)/794/2023 FIXED	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R- 6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
37	WP(C)/3938/2023 FIXED	MRS. ANASUYA BORUAH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, SEC. EDU.
38	WP(C)/5954/2023 FIXED	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
39	WP(C)/6744/2023 B/O	DAMBARUDHAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR S BORTHAKUR (r-4,5) MS. P BORAH (r-4,5) SC, FINANCE
40	WP(C)/414/2024 FIXED	GOURANGA CHANDA Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, SEC. EDU. SC, FINANCE
41	WP(C)/3717/2024 B/O	PALLAB DEKA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	SC, A I C T E SC, A I C T E SC, D E AND C T MR. K GOGOI, SC, TECHNICAL EDU.
42	WP(C)/3935/2024 FIXED	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR H GUPTA (CGC) DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/2398/2024 in WP(C)/3935/2024	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH

ORDERS

43	Cont.Cas(C)/163/2020 FIXED, WITH WP(C)/1421/2018 (D/O), REVIEW PET./35/2020 (D/O)	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
44	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR. K GOGOI(R-1)
45	Cont.Cas(C)/396/2020 FIXED	SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE(R-4) MR S M T CHISTIE(R-4) MR. M R LASKAR (R-5) MR. R MAZUMDAR MR. N J KHATANIAR MS. N PHUKAN MR B KAUSHIK(R-4)
46	Cont.Cas(C)/292/2022	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANIAR
47	Cont.Cas(C)/610/2022 FIXED	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. D SAIKIA(R-4) MR S M T CHISTIE MR S M T CHISTIE MR. R MAZUMDAR (R-4) MR. B GOGOI (R-5) MR P NAYAK (R-5) MR A CHALIHA (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
48	Cont.Cas(C)/407/2023 FIXED	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)
49	Cont.Cas(C)/598/2023	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
50	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
51	WITH Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
52	Cont.Cas(C)/34/2024	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)
53	Cont.Cas(C)/427/2024	HARKHALI YADAV Versus NARAYAN KONWAR AND ANR	MR J ABEDIN MR N SARMA	
54	I.A.(Civil)/2523/2024 FIXED in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5313/2019 FIXED, WITH LCR	GOPAL DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6290/2022 FIXED, WITH LCR	MUSSTT RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WITH WP(C)/1864/2020 WITH LCR	RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/726/2024 FIXED, WITH LCR	ABUL KASHEM @ ABDUL KASHEM Versus UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/1487/2024 FIXED, WITH LCR	ALEKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/2058/2024 FIXED, WITH LCR	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/2064/2024 FIXED, WITH LCR	NASIMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. D SARMAH MR M M ZAMAN S. J. SAHARIAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/2535/2024 FIXED, WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/2607/2024 FIXED, WITH LCR	ABDUL SALAM @ ABDUS SALAM Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4718/2024 FIXED	MONOWARA KHATUN @ MONOWARA Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4725/2024 FIXED	SUFIA KHATUN @ SOFIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/4726/2024 FIXED	MUSSTT. TARA BHANU @ TARA BHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4843/2024	RAMJAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/4856/2024	MARIAM BEWAH @ MARIYAM KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR A HAQUE MS A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/4858/2024	MONJUR ISLAM @ MONJUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/4860/2024	BIPUL ALI @ MD. BIPUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/4862/2024	HOZROT ALI @ HAZRAT ALI Versus THE UNION OF INDIA AND 9 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/4863/2024	HASNA BANU @ HASEN BANU @ HASNA BANU Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR AZIZUR RAHMAN MS ASFIA AHMED MR H A RASHID	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/4864/2024	AJUPA KHATUN @ AJUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/4865/2024	SAMALA KHATUN @ AMALA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/4867/2024	SHAHADAT MIAH @ SAHADUR ISLAM Versus THE UNION OF INDIA AND 9 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/4869/2024	HANUFA KHATUN Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/4871/2024	SIDDIK ALI @ MD SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/4873/2024	RAHIMA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

25	WP(C)/4876/2024	MD. AMIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/4878/2024	RAMELA KHATUN @ RAMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/4880/2024	HALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. D F A AHMED MR. J LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
28	WP(C)/4881/2024	MUSST ANOWARA BEGUM @ ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN ASIF E HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
29	WP(C)/4884/2024	LAIJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M SHELMIM MR M Z SHAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/4889/2024	RAMESA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/4891/2024	ANOWAR HUSSAIN @ ANAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ADMISSION

32	WP(C)/715/2021 WITH LCR	MOTIJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/791/2021 WITH LCR	HASMAT ALI @ HASMAT ALI MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. MD S HOQUE MR M HOQUE MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/793/2021 WITH LCR	INTAJ ALI Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. N DEKA (AMICUS CURIAE)	GA, ASSAM
36	WP(C)/7024/2023 WITH LCR	ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
37	W.P.(Cr.)/21/2024	SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
38	WP(C)/3381/2024 WITH OFFICE NOTE	MUSSTT HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

ORDERS

39	Review.Pet./127/2019 IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
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40	W.P.(CrI.)/28/2022	AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
41	W.P.(CrI.)/19/2023	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
42	W.P.(CrI.)/13/2024	NANDA RANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	GA, ASSAM
43	W.P.(CrI.)/25/2024 FIXED	ISHAN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4)
44	WA/308/2024 FIXED, WITH OFFICE NOTE	MD ABUL HASEN Versus ABDUL AKHER ALI AND 9 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2679/2024 in WA/308/2024	MD ABUL HASEN Versus ABDUL AKHER ALI AND 9 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	I.A.(Civil)/2892/2024 WITH LCR in WP(C)/4283/2024	SHAIZUDDIN Versus UNION OF INDIA AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	GA, ASSAM MRS. R DEVI SC, ECI SC, F.T
	WITH WP(C)/4283/2024	SHAIZUDDIN Versus UNION OF INDIA AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
46	I.A.(Civil)/2910/2024 WITH LCR in WP(C)/403/2023	ISLAM UDDIN MIRDHA @ ISLAM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/403/2023	ISLAM UDDIN MIRDHA @ ISLAM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 04:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[THIS BENCH WILL SIT AT 4:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/2383/2017 AT 4:00 PM	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
2 WP(C)/4650/2018 AT 4:00 PM	SATISH MONDAL @ SATISH CHANDRA MONDAL Versus THE UNION OF INDIA AND 7 ORS.	MR. N SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 23/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/513/2024	ALL ASSAM GAON PANCHAYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION Versus ANANDA KUMAR DAS	MR. A SARMA MR. K KALITA MR. LENTSO	
2	WP(C)/3830/2024	M/S SUPER INFRATECH PTE. LTD. AND ANR Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 2 ORS	MR. M BISWAS MR. B J MUKHERJEE A GHOSAL	
3	WP(C)/4483/2024 FIXED	M/S MEGA ELECTRICALS Versus THE STATE OF ASSAM AND 9 ORS	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM SC, PWD
4	WP(C)/4624/2024 FIXED	IMRAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR K HUSSAIN MR. A. GAYAN	GA, ASSAM
5	WP(C)/4705/2024 FIXED	RAJANI BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	H A SARKAR MR S DAS	GA, ASSAM SC, BTC
6	WP(C)/4772/2024 FIXED	BARDAMAL GPSS LTD AND 22 ORS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	GA, ASSAM DY.S.G.I.
7	WP(C)/4841/2024	M/S GREAT SPORTSTECH LIMITED Versus NATIONAL PROJECTS CONSTRUCTION CORPORATION LIMITED AND 3 ORS	MR B DEB MS. P BHATTACHARYA MR T GOGOI MR B S DEKA	DY.S.G.I.
8	WP(C)/4844/2024	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA D D SARMA MR. N BARDOLOI	GA, ASSAM SC, M A C
9	WP(C)/4845/2024	USHA JAIN Versus THE STATE OF ASSAM AND 4 ORS	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
10	WP(C)/4852/2024	ARINDAM PAUL Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	SC, K A A C

11	WP(C)/4886/2024	ARUP BORGHAIN Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
12	WP(C)/4892/2024	M/S RIVER VALLEY TEA COMPANY PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	MR. SAILENDRA DEKA MR. B DUTTA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
13	WP(C)/4898/2024	RIPUNJAY KUMAR BORA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
ADMISSION				
14	WP(C)/6483/2016 CAVT. NO. 1216/2016	NALIRPAR FISHERY SAMABAY SAMITTEE LTD. Versus THE STATE OF ASSAM AND 10 ORS	MR.K N CHOUDHURY MS.R DEKA MR.R M DEKA MR.J PATOWARI	MR.H NATH GA, ASSAM MR.A D CHOUDHURY(R- 9,10&11) MR S KHOUND MR.T CHAKRABORTY(R- 9,10&11) MR.D CHOUDHURY(R- 9,10&11) MR. P DUTTA(R- 9,10&11) FOR CAVEATOR(R7)
15	WP(C)/6958/2016	BOKAJAN CEMENT CORPORATION EMPLOYEES UNION Versus THE UNION OF INDIA and 2 ORS	MR. R THAKURIA MR. L P SHARMA	GA, ASSAM ASSTT. S.G.I.
16	WP(C)/2614/2017 FIXED	LOHIT DAS and 13 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.E HUSSAIN	GA, ASSAM SC, APDCL
17	WP(C)/6967/2017	M/S. BRAHMAPUTRA BUILDERS Versus THE STATE OF ASSAM and 4 ORS.	MR.S SINHA	SC, WATER RESOURCE
18	WP(C)/7069/2017	ANIMA OJAH Versus THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI	GA, ASSAM
19	WP(C)/8637/2018	CARBON RESOURCES PVT. LTD. Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. S C KEYAL MR. A KALITA, (SC, INDUSTRIES AND COMMERCE DEPTT.) ASSTT. S.G.I.
20	WP(C)/8646/2018	MUKTESWAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
21	WP(C)/8656/2018	PRABHAT CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
22	WP(C)/5316/2019	SANKAR GHOSH AND 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. N J KHATANIAR (R6) MR B CHOUDHURY (R6) SC, EXCISE DEPTT.
WITH				
23	WP(C)/4713/2020	SANKAR GHOSH AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. N J KHATANIAR (R7) MR B CHOUDHURY (R7) SC, EXCISE DEPTT.
24	WP(C)/2575/2020	AJIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM	SC, PNRD MR. R A CHOUDHURY (R-6) MS S DAS
25	WP(C)/4463/2020	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD ROAD

26	WP(C)/5961/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
27	WP(C)/6869/2023 B/O	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC CHAR DEVELOPMENT DEPTT MS. G BORA (R-1) MS. M D BORAH SC, AGRI. DEPARTMENT
28	WP(C)/2757/2024 FIXED	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
29	WP(C)/3574/2024 FIXED	SUBIR PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
30	WP(C)/3828/2024 FIXED	M/S UCN CONSTRUCTION CO PVT LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHAN	SC, PWD ROAD SC, NCHAC SC, FINANCE DEPTT.
31	WP(C)/4476/2024 FIXED	M/S S. M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, APDCL MR M CHETIA
ORDERS				
32	WP(C)/5237/2013	M/S DOWN TOWN HOSPITAL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
33	Review.Pet./1/2023 IN WP(C)/3165/2020 (D/O)	THE STATE OF ASSAM AND 2 ORS. Versus MANIKA PAYENG	SC, PWD ROAD	MR. R P HAZARIKA
34	Review.Pet./14/2024 IN WP(C)/7115/2022(D/O), WP(C)/7116/2022 (D/O), WP(C)/7117/2022 (D/O), WP(C)/7118/2022 (D/O), FIXED WITH	UNION OF INDIA Versus BISWADIP GHOSH	MR. S C KEYAL SC, INCOME TAX	
35	Review.Pet./68/2024 WITH	UNION OF INDIA Versus SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	
36	Review.Pet./69/2024 WITH	UNION OF INDIA Versus SITU GUGULIA	MR. S C KEYAL SC, INCOME TAX	
37	Review.Pet./70/2024 WITH	UNION OF INDIA AND 3 ORS. Versus SARIKA MOHTA	MR. S C KEYAL	
38	Review.Pet./155/2024 IN WP(C)/1394/2023 (D/O)	DISTRICT COMMISSIONER, Versus SULEMAN ALI AND ORS	MR M CHETIA JR. GA, ASSAM	MR. A SARMA
39	WP(C)/3729/2024 FIXED	NIVEDITA DUTTA KAKATI Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. C S RAY(R-8) SC, G M D A
40	WP(C)/4481/2024 FIXED	MD. AINUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
41	WP(C)/4510/2024 FIXED	JARPAL- JPW- DMC, Versus THE UNION OF INDIA AND 5 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR M Z AHMED(R-5) MS. B DUTTA(R-5) MR. A M DUTTA (R-5) DY.S.G.I. SC, COAL INDIA

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7674/2019 FIXED	IMDADUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR P NAYAK, SC, SOIL CONSERVATION (R- 1,2,3,5)
MOTION				
2	Cont.Cas(C)/507/2024	JAMILA BIBI @ JAMILA BEGUM Versus AKASH DEEP, I.A.S.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	
3	Cont.Cas(C)/509/2024	SOPNA PEGU Versus BHAKTI PRASAD SONWAL	MR. S CHAKRABORTY	
4	WP(C)/1078/2024 FIXED	JATIN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MS. P GARGO	SC, AG (A AND E) GA, ASSAM
5	WP(C)/4740/2024 FIXED	AKRAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, AG SC, PWD SC, FINANCE DEPTT.
6	WP(C)/4792/2024 FIXED	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
7	WP(C)/4828/2024	NIRANJAN ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM
8	WP(C)/4829/2024	MINAKSHI KAKATI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	GA, ASSAM SC, FINANCE
9	WP(C)/4830/2024	BHADRESWARI RAY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD

10	WP(C)/4831/2024	RANJANA SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT MS B H SHIRIN	SC, AG (A AND E) GA, ASSAM
11	WP(C)/4832/2024	KABITA HANDIQUE @KABITA SAIKIA HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR MR. K D SARMA MR. R SARMA	SC, AG (A AND E) SC, FINANCE
12	WP(C)/4834/2024	MD. SARIFFUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR J C GAUR U AGARWAL	DY.S.G.I.
13	WP(C)/4836/2024	BHABENDRA KUMAR BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
14	WP(C)/4847/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, REVENUE
15	WP(C)/4850/2024	NABAJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD M HOQUE	SC, APSC DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
16	WP(C)/4851/2024	AKHENDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, P H E
17	WP(C)/4861/2024	RANDHIR KUMAR AND ANR Versus THE UNION OF INDIA AND 5 ORS	MS. P BARUAH MR TAPAS DAS	DY.S.G.I.
18	WP(C)/4870/2024	SAYED ARIFUL HAQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, HIGHER EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
19	WP(C)/4872/2024	BHARAT BANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
20	WP(C)/4882/2024	NO. G/5016410P RIFLEMAN/GD KRISHAN MURARI Versus THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
21	WP(C)/4883/2024	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	DY.S.G.I.
22	WP(C)/4885/2024	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.
23	WP(C)/4887/2024	DR. JYOTI KUMAR DAS Versus THE STATE OF ASSAM ND 5 ORS	MR. A BHATTACHARJEE MR. D J KAPIL MAUSAM NATH	SC, HEALTH
24	WP(C)/4890/2024	MRINAL KUMAR THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, GAD SC, REVENUE
25	WP(C)/4896/2024	DURLAV NARAYAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE

26	WP(C)/4901/2024	ALAUDDIN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P H E SC, FINANCE
27	WP(C)/4902/2024	DR DILIP PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
28	WP(C)/4912/2024	MRIDUL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ADMISSION				
29	WP(C)/4382/2023 B/O	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
30	WP(C)/7302/2023 B/O	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM
31	WP(C)/1102/2024 FIXED	DR. RAJANI KANTA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, A.H and V. DEPT. DY.S.G.I. SC, BTC MS. M M KOTOKY SC, FINANCE
32	WP(C)/2726/2024 FIXED	RISHA BARUAH AND 2 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AEGCL
33	WP(C)/3270/2024 B/O	MANJIT SONOWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, FOREST
34	WP(C)/4033/2024 FIXED	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
35	WP(C)/4261/2024 FIXED	JALAL UDDIN AND 15 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.
WITH				
36	WP(C)/1256/2024	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. A D CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.
37	WP(C)/4352/2024 FIXED	MUKUL CHANDRA KALITA AND 20 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
38	WP(C)/4451/2024 FIXED	ARPANA SARMAH Versus THE ELECTION COMMISSION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	GA, ASSAM MR I RAFIQUE(R-6) MRS S A CHOUDHURY (R-6) MS A AFREEN(R-6) SC, ECI SC, REVENUE

ORDERS

39	Cont.Cas(C)/762/2023	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
41	WP(C)/515/2024 WITH WP(C)/7589/2023 (D/O)	NRIPEN BHUYAN Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN	SC, P AND R.D. GA, ASSAM SC, P H E
42	I.A.(Civil)/2816/2024 in Cont.Cas(C)/114/2023	NARAYAN JOSHI Versus SUMIT SATTAWAN	MR D K MEDHI P BORUAH	MS. D D BARMAN
	WITH Cont.Cas(C)/114/2023	NARAYAN JOSHI Versus PALLAV GOPAL JHA AND ANR	MR D K MEDHI P BORUAH	MRS. D DAS BARMAN (R-1)
43	I.A.(Civil)/2832/2024 in Cont.Cas(C)/319/2024	RUHUL ALOM CHOUDHURY Versus MUNINDRA NATH NGATEY	MR. A H ALAMGIR	
	WITH Cont.Cas(C)/319/2024	RUHUL ALOM CHOUDHURY Versus SRI MUNINDRA NATH NGATEY	MR. A H ALAMGIR	
44	I.A.(Civil)/2845/2024 in WP(C)/3662/2024	HITUSH NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
	WITH WP(C)/3662/2024	HITUSH NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
45	I.A.(Civil)/2926/2024 in Cont.Cas(C)/594/2019	SMTI. TULESAWRI DEKA Versus POBITRA RAM KHOUND AND 4 ORS	MR. P J SAIKIA MS D DUTTA	
	WITH Cont.Cas(C)/594/2019	TULESAWRI DEKA Versus MOHENDRA MOHAN BORO AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	MR G BAISHYA MD. A HASSAN MS. B BORA
46	I.A.(Civil)/2962/2024 in WP(C)/2988/2020	THE UNION OF INDIA AND 3 ORS. Versus PHATIK CHANDAR ROY	MR. R K D CHOUDHURY	MR. A GANGULY
	WITH WP(C)/2988/2020	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
47	WP(C)/4144/2024 FIXED	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAC AND CENTRAL EXCISE, CUSTOMS AND ANR. Versus CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND A.L.C(CIVIL). AND ANR	SC, GST MR. S C KEYAL	
48	WP(C)/4191/2024 FIXED	AMLANJYOTI BHUYAN Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K N CHOUDHURY MR J DAS MR. R K SARMA	SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./34/2024	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	
	WITH I.A.(Civil)/2859/2024 in Mat.App./34/2024	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	
2	Crl.A./309/2024	SAMIR AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M AHMED MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
ORDERS				
3	I.A.(Crl.)/105/2022 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 in Crl.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. A RAHMAN	PP, ASSAM
	WITH Crl.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
4	Crl.A./252/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/611/2022 in Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM

5	CRL.A(J)/52/2023 1 Y 7 M 13 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	KHADEM MANDAL Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM
	WITH I.A.(CrI.)/367/2024 in CRL.A(J)/52/2023	KHADEM MANDAL, Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM
6	I.A.(CrI.)/1033/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in CrI.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
	WITH CrI.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
7	I.A.(CrI.)/27/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES in CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
	WITH CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
8	CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/32/2024 in CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	CrI.A./136/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	MRS. R RONGMEI(R-2) MS. J GHOSH(R-2) PP, ASSAM
	WITH I.A.(CrI.)/432/2024 in CrI.A./136/2024	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
10	I.A.(CrI.)/150/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 3, B/O in CrI.A./44/2024	ZAKIR HUSSAIN LASKAR @ JAKOI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
	WITH CrI.A./44/2024	ZAKIR HUSSAIN LASKAR @ JAKOI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
11	CrI.A./205/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	GULAB KR. SAH Versus UNION OF INDIA AND ANR.	MR B M DEKA S YESMIN MR D MEDHI MR. S SARKAR	SC, NCB
	WITH I.A.(CrI.)/610/2024 in CrI.A./205/2024	GULAB KR. SAH Versus UNION OF INDIA AND ANR.	MR B M DEKA S YESMIN MR D MEDHI MR. S SARKAR	SC, NCB
12	I.A.(CrI.)/445/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in CrI.A./268/2023	KURAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM

WITH
[CrI.A./268/2023](#)

KURAN ALI AND 3 ORS.
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY
MR. B CHOWDHURY(R-
2,3,4)
MR. A M AHMED
MR. A AHMED
MR. I U CHOWDHURY
P. GHOSH

PP, ASSAM

WITH
[I.A.\(CrI.\)/682/2024](#)
in CrI.A./268/2023

RAMJAN ALI AND 2 ORS
Versus
THE STATE OF ASSAM AND ANR

MR. B CHOWDHURY
MR. A M AHMED
MR. A AHMED
MR. I U CHOWDHURY
P. GHOSH

PP, ASSAM

13 [I.A.\(CrI.\)/904/2024](#)
in CrI.A./8134/2024

RAJEN PHONGLO @ RAJENDRA PHONGLO
Versus
THE STATE OF ASSAM AND ANR

MS. B SARMA

PP, ASSAM

WITH
[CrI.A./8134/2024](#)
(Filing Number)

RAJEN PHONGLO @ RAJENDRA PHONGLO
Versus
THE STATE OF ASSAM AND ANR G

MS. B SARMA

14 [I.A.\(Civil\)/2697/2024](#)
WITH OFFICE NOTE
in WA/269/2024

PROF. GURU PRASAD KHATANIAR
Versus
THE STATE OF ASSAM AND 7 ORS

MR P BHARADWAJ
MR. M K CHOUDHURY
MR. M SARMA

SC, HIGHER EDU
SC, G U

WITH
[WA/269/2024](#)

PROF. GURU PRASAD KHATANIAR
Versus
THE STATE OF ASSAM AND 7 ORS

MR P BHARADWAJ
MR. M K CHOUDHURY
MR. M SARMA

MR. K N CHOUDHURY
SC, EDU
SC, G U
FOR CAVEATOR

HEARING

15 [CrI.A./47/2022](#)
2 Y 8 M 3 D :WITH LCR - 8 (EIGHT)
FILES, P.B. - 2

UPEN DEKA AND 3 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. B K MAHAJAN
MR. K MUNIR
MR. A CHAUDHURY
MR. P K DAS
MR. P K MUNIR
MR. P K MUNIR
MR A RAHMAN
MR. A. GAYAN
MR. A. GAYAN

PP, ASSAM

WITH
[I.A.\(CrI.\)/125/2022](#)
in CrI.A./47/2022

UPEN DEKA AND 3 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. B K MAHAJAN
MR. A CHAUDHURY
MR. P K DAS

PP, ASSAM

16 [CRLA\(J\)/80/2022](#)
3 Y 6 M 22 D :WITH LCR - 5 (FIVE)
FILES, P.B. - 2

JITU GOGOI @ SUKAN
Versus
THE STATE OF ASSAM

MR. U CHOUDHURY
LEGAL AID COUNSEL

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 04:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT WILL SIT AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2442/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2868/2024	JEKI GARH Versus THE STATE OF ASSAM	MR. A PAUL MS. M RABHA	PP, ASSAM
2	Bail Appln./2869/2024	GULENUR HUSSAIN Versus THE STATE OF ASSAM	MR M BARMAN	PP, ASSAM
3	Bail Appln./2877/2024	MD JUBBAR ALI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
4	Bail Appln./2878/2024	RUHUL AMIN Versus THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
5	Bail Appln./2879/2024	FAIJUR ALI Versus THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
6	Bail Appln./2892/2024	KALLU GOWALA @ ANIL Versus THE STATE OF ASSAM	M PATHAK MS RIMPI DUTTA	PP, ASSAM
7	Bail Appln./2893/2024	SAJIM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
8	Bail Appln./2898/2024	NURJAHAN BEGUM @ NURJAN BEGUM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
MOTION				
9	Tr.P.(CrI.)/38/2024	PABAN RAJBONGSHI Versus SMTI SIKHA KALITA	MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS	
10	Crl.Rev.P./368/2024	RAM PRASAD ROY Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
11	Crl.Rev.P./369/2024	DALIM HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MR D CHAKRABORTY MS D.CHAKRABARTY	PP, ASSAM
12	Crl.Pet./1159/2024	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM

13	Crl.Pet./1160/2024	JAHAR ALI Versus HAUSI BEGUM	MRS. K DEVI MS S A KHALIFA	
14	Crl.Pet./1161/2024	MD. MINAJUDDIN AHMED AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	PP, ASSAM
15	Crl.Pet./1163/2024	FOJLUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	PP, ASSAM
16	Crl.Pet./1164/2024	SANOWAR ALI Versus THE STATE OF ASSAM AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
17	Crl.Pet./1166/2024	NAVNEET BORTHAKUR Versus THE UNION OF INDIA AND 2 ORS	MR. T K BHUYAN MR. C TALUKDAR	DY.S.G.I. PP, ASSAM
18	Crl.Pet./1167/2024	HASEN KHAN @ MD. HASSAN KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
19	Crl.Pet./1168/2024	JOYDEEP KUMAR SAHA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
20	Crl.Pet./1170/2024	BASANTI GOSWAMI @ BASANTI DEVI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S. DEY MR P DEKA MR. B BORAH	PP, ASSAM
21	AB/2530/2024	HITESH DAS Versus THE STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
22	AB/2535/2024	SAMSUDDIN AHMED Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M RAHMAN	PP, ASSAM
23	AB/2539/2024	MEHER ALI AND ANR Versus THE STATE OF ASSAM	MR N ZAMAN	PP, ASSAM
24	AB/2545/2024	SANTOSH KR CHAKRAVARTY Versus THE STATE OF ASSAM	MR. P K MUNIR	PP, ASSAM
25	AB/2546/2024	SHAHA ALOM MONDAL @ SAH ALOM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. A S CHOUDHURY A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
26	AB/2547/2024	NUR JAMAL ISLAM @ NUR ZAMAL @ NUR ZAMAL SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
27	AB/2549/2024	RANDIP GOGOI Versus THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
28	AB/2556/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. A AWAL MR. S RANA MR. A.H. MONDAL	PP, ASSAM
29	AB/2558/2024	DIPSHIKHA HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
ADMISSION				
30	Crl.Rev.P./286/2023 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	MOTIUR RAHMAN (R-2) MR. A S TAPADER (R-2) PP, ASSAM
31	Crl.Rev.P./76/2024 WITH LCR 2 FILES, FIXED	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM

32	Crl.Pet./739/2024 FIXED	ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR	MS. M DEV MS P DEB MS N DEB	DR. N DEKA(R-2) MS P CHAKRABORTY(R-2) PP, ASSAM
BAIL HEARING (BA)				
33	Bail Appln./2327/2024 FIXED	DIGANTA DAS Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
34	Bail Appln./2530/2024 FIXED	SAIFUDDIN @ SOMU @ BABU Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
35	Bail Appln./2553/2024 FIXED	DURGESWAR KALITA Versus THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
36	Bail Appln./2589/2024 FIXED	NOJRUL ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
37	Bail Appln./2759/2024 FIXED	ISRAIL ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
38	Bail Appln./2790/2024 FIXED	RATAN ROBIDAS AND 8 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
39	AB/4243/2023 FIXED	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
40	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
41	AB/1417/2024 FIXED	WAHIDA KHATUN @ AAHIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
42	AB/1538/2024 FIXED	RAJIUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
43	AB/1540/2024 FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
44	AB/1553/2024 FIXED	ABDUL MANNAN AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
45	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
46	AB/1656/2024 WITH OFFICE NOTE, FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	MR W R MEDHI (INFORMANT) MR P TALUKDAR (INFORMANT) PP, ASSAM
47	AB/1845/2024 WITH OFFICE NOTE, FIXED	ANWAR HUSSAIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

48	WITH AB/1846/2024	ABDUL HANNAN MAZUMDER AND 3 ORS. Versus THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
49	AB/1943/2024 FIXED	SAHADAT ALI @ SAHADAT Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
50	AB/1959/2024 FIXED	NRIPEN CHANDRA RAY Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
51	AB/2003/2024 FIXED	DHIREN BISWAS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED	PP, ASSAM
52	AB/2005/2024 WITH OFFICE NOTE, FIXED	GIRENDRA BISWAS @ GIREN BISWAS AND 4 ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA	MD I H LASKAR (INFORMANT) PP, ASSAM
53	AB/2183/2024 WITH OFFICE NOTE, FIXED	RAFIQUL ISLAM AND 16 ORS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
54	WITH AB/2253/2024	AMIRAN NESSA AND ANR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
55	AB/2209/2024 FIXED	ASARUDDIN ALI @ ASURUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
56	AB/2267/2024 FIXED	RAHUL AMIN Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
57	AB/2268/2024 FIXED	FRANCIS AMSONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
58	AB/2354/2024 FIXED	AYNUN NEHAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
59	WITH AB/2335/2024	KHANDAKAR ABUL KALAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR M R ISLAM	PP, ASSAM
60	AB/2380/2024 FIXED	ISMAIL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
61	AB/2409/2024 FIXED	MOTALEB @ ABDUL MOTALEB MONDAL AND 2 ORS Versus THE STATE OF ASSAM	MR. A S AKAND AKBOR MOZUMDER	PP, ASSAM
62	AB/2438/2024 FIXED	MOGRAB ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM

ORDERS

63	I.A.(CrI.)/880/2024 BA 2415/2019(D/O) in Bail Appln./2415/2019	SURYA BAROOWAH Versus THE STATE OF ASSAM	MR. R DE MR P NEOG	PP, ASSAM
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HEARING

64 [CrI.A./27/2024](#)
WITH LCR 3 FILES, FIXED

NILADHAR KALITA
Versus
THE STATE OF ASSAM AND ANR.

MR. D K KOTHARI
MR. K K BHUYAN
MR N J DAS
MR. B DEKA
MS P BARUAH
S AZIZ
MR P PRAWAR
MR Y KOTHARI
MR S.K. KASHYAP
MS N T MANPOONG
MR. N KOTHARI

MR. D K DAS (r-2)
PP, ASSAM

WITH
[I.A.\(CrI.\)/91/2024](#)
in CrI.A./27/2024

NILADHAR KALITA
Versus
THE STATE OF ASSAM AND ANR.

MR. D K KOTHARI
MR. K K BHUYAN
MR P PRAWAR
MR Y KOTHARI
MR. N KOTHARI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Test.Cas./8/2016 (AT 10:30 AM)	GEETANJALI DAS Versus RINA DAS and 3 ORS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MR.M CHOUDHURYR- 1-4 MR.T ALI(R- 1-4) P AHMED(R- 1-4) MR.S N KRISHNATRAYA(R- 1-4)
2	Intest.Cas./6/2017 (AT 10:30 AM)	SMTI MINU DAS and 2 ORS Versus SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
3	FAO/31/2023 (AT 10:30 AM)	HARDWEEP KASHYAP AND ANR. Versus LILIMA RABHA AND 5 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. R SARMA (r-1 TO 3) MR G KHANDELIA MR D HAZARIKA (r-1 TO 3) MR A HUSSAIN (r-1 TO 3)
4	CRP(IO)/57/2024 (AT 10:30 AM)	PROTIM SHYAM Versus DIPIKA SHYAM	MR. S DASGUPTA MR. I A TALUKDAR	MR. S N TAMULI MS. A BEGUM
5	Bail Appln./2475/2024 (AT 10:30 AM)	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
DELIVERY OF ORDER				
6	CRP(IO)/14/2024	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS Versus SMT. REKHA BARUA TERON	MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA	MS M D MEDHI MS J KALITA
WITHDRAWAL				
7	Tr.P.(C)/70/2022 B/O	ARINDOM SARMA Versus DEVAHUTI SAIKIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG

MOTION

8	CRP(IO)/307/2024 B/O	MUSSAMAT ALIMON NESSA @ ALEMAN NESSA AND 2 ORS Versus MD. HUSSAIN ALI	MS. B CHOUDHURY MR. N SARKAR MR A BANERJEE	
9	CRP(IO)/343/2024 FIXED	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MUSSTT. FAJILA KHATUN AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
10	CRP(IO)/362/2024	SANJIB HAZARIKA Versus MITALI HAZARIKA	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	
11	CRP(IO)/364/2024 B/O	MD. ABDUL AZIZ Versus MD. DIDAR HUSSAIN AND 3 ORS.	MS. R CHOUDHURY MRS H AHMED MS. B. HAZARIKA	
	WITH I.A.(Civil)/2977/2024 in CRP(IO)/364/2024	MD. ABDUL AZIZ Versus MD. DIDAR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MRS H AHMED MS. B. HAZARIKA	
12	CRP(IO)/365/2024	MAMPI GOGOI Versus NARUTTAM SONOWAL	MR. S P SHARMA K AHMED MR. A KASHYAP	
13	CRP(IO)/366/2024	NANDITA SARKAR Versus RAKESH SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
14	CRP(IO)/367/2024	TARACHAN Versus NUR HOQUE	MR. A SATTAR S CHOUDHURY G IMTIAZ MR. S K SINGH	
15	CRP(IO)/368/2024	HINDUSTAN CONSTRUCTION COMPANY LTD. AND 4 ORS Versus LAHOTY BROTHERS PRIVATE LIMITED	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. S K SINGH	
16	CRP(IO)/370/2024	MUNINDRA KUMAR BARUAH Versus KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	
		ADMISSION		
17	WP(C)/1962/2020 B/O	UMESH CH. KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. M DEV MS. P DEB MS. N DEB	SC, ELEM. EDU GA, ASSAM SC, AG
	WITH WP(C)/1952/2020	UMESH CH. KUMAR Versus THE STATE OF ASSAM AND 2 ORS.	MS. M DEV MS. N DEB MS. P DEB	SC, ELEM. EDU GA, ASSAM
19	CRP(IO)/115/2022	M/S STEEL ENGINEERS Versus M/S SWAHID KUSHAL KONWAR SAMABAYA SUTAKOL LTD	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	MR. M DAS
20	WP(C)/6922/2023 B/O	HOZRAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, ELEM. EDU GA, ASSAM
21	Arb.A./6/2024 CAVT. NO.08222/024, FIXED	RAMPAT LAL VERMA Versus RAHUL VERMA AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
	WITH I.A.(Civil)/2952/2024 in Arb.A./6/2024	RAMPAT LAL VERMA Versus RAHUL VERMA AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
22	RFA/25/2024 WITH LCR	THE PATHAR PARICHALONA COMMITTEE AND 2 ORS. Versus ON THE DEATH OF BANKIM CH. BRAHMA HIS LEGAL HEIRS SAILYO BRAHMA AND 12 ORS.	MR. B J MUKHERJEE MS R SAHA	

23	FAO/30/2024 FIXED	RANJIT BORAH @ DEB DAS BORAH Versus JAGAT NAYAK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA.(R-1) MR. R S MISHRA.(R-1)
	WITH I.A.(Civil)/1346/2024 in FAO/30/2024	RANJIT BORAH @ DEB DAS BORAH Versus JAGAT NAYAK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
24	WP(C)/821/2024 FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
25	WP(C)/1281/2024 B/O	SMTI. RIVA BORKATAY Versus THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. U SAIKIA	SC, ELEM. EDU
26	WP(C)/4212/2024 FIXED	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
27	WP(C)/4253/2024 FIXED	HARSHIT SANDILYA Versus THE UNION OF INDIA AND 4 ORS	MR. T R SARMA MR. A K ROY	MR H GUPTA (CGC) DY.S.G.I. SC, SEC. EDU.
		<u>BAIL HEARING (BA)</u>		
28	Bail Appln./1474/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
		<u>BAIL HEARING</u>		
29	AB/2362/2024 FIXED	MD MAINUL HOQUE Versus THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM
30	AB/2391/2024 FIXED	RAM KRISHNA SAIKIA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
31	RSA/88/2024	LAILA ARJUMA BEGUM Versus MAJMUL HOQUE AND 19 ORS	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM
		<u>ORDERS</u>		
32	Cont.Cas(C)/132/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus SAMIR KUMAR SINHA, I.A.S. AND 2 ORS. (G)	MR. K A MAZUMDER MR. A MALIK	
33	SAO/4/2023 CAVT. NO.07042/023, WITH LCR	SHRI PRADIP AGARWALLA Versus SMTI VEENA DEVI AGARWALA	MR G SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. U GOSWAMI MR. R C SANCHETI	MR. A SATTAR FOR CAVEATOR
34	RSA/156/2023 B/O	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)
35	RSA/215/2023 WITH LCR	MONNAF HUSSAIN AND ANR. Versus SATYENDRA ROY AND 8 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MR. D A KAIYUM (R- 1,2,3,4) MR. M S MONDAL(R- 1,2,3,4)

	WITH I.A.(Civil)/3737/2023 in RSA/215/2023	MONNAF HUSSAIN AND ANR. Versus SATYENDRA ROY AND 8 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
36	FAO/63/2024 WITH LCR, FIXED	TRILOKINATH MAURYA Versus SUPERINTENDENT OF TAXES AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, TAXATION GA, ASSAM
37	I.A.(Civil)/1026/2024 WITH LCR, FIXED in RSA/27/2023	BHUMIDHAR BARMAN AND 3 ORS . Versus SHRADHA NANDA BARMAN,	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV	MR. M DUTTA
	WITH RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)
	WITH I.A.(Civil)/547/2023 in RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	
38	WP(C)/1255/2024 FIXED	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
39	I.A.(Civil)/2525/2024 FIXED in WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU
	WITH WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU
40	WP(C)/2549/2024 B/O	DR. RASHIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM
41	I.A.(Civil)/2964/2024 in Mat.App./10311/2024	XXXXXXX Versus XXXXXXX	MR. K.K. SINGH MR. R SARMA MS. VIBHA TIWARI MS. S D SAIKIA	
	WITH Mat.App./10311/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. R SARMA	
	WITH I.A.(Civil)/10313/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. R SARMA	
HEARING				
42	RSA/23/2022 WITH LCR, FIXED	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
	WITH I.A.(Civil)/2649/2022 in RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4334/2023 B/O	MAMANI MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM MR. S BARUAH (R-3 TO R-5) MS G HAZARIKA (R-1) MR A CHALIHA(R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, REVENUE SC, FINANCE
TOP OF THE LIST				
2	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
3	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
MOTION				
4	Cont.Cas(C)/446/2024 FIXED	RUPALI BORAH Versus KEERTHI JALLI	MR. R Deka S I AKAND	MR. S BARUAH MR H TALUKDAR MR. S BARUAH JR. GA, ASSAM
5	Cont.Cas(C)/508/2024	MRIDUSMITA BORA @ MRIDUSMITA BORAH DUTTA Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	
6	Cont.Cas(C)/510/2024	ANWARUL HAQUE LASKAR Versus LEYAQAT ALI AAFAQUI		

7	Cont.Cas(C)/512/2024	JASIM ALI Versus GYANENDRA DEV TRIPATHI AND ANR	MR. W RAHMAN	
8	WP(C)/3038/2024	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH			
9	WP(C)/4841/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
	WITH			
10	WP(C)/4842/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
	WITH			
11	WP(C)/4376/2023	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
12	WP(C)/4249/2024 FIXED	SUREN CHANDRA PATIR Versus THE UNION OF INDIA AND 2 ORS	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	MR. C K S BARUAH(CGC) DY.S.G.I.
13	WP(C)/4259/2024 FIXED	RAMALA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. B K SEN(R-3) MR A HUSSAIN(R-3) N HASAN(R-3) P SINGH(R-3) SC, HEALTH SC, SBI SC, REVENUE
14	WP(C)/4700/2024 FIXED	ASHRAFUL ALAM Versus THE COMMISSIONER AND SECRETARY AND 2 ORS	MR. S SINHA MS. M SHARMA M. KALITA	GA, ASSAM SC, GMC
15	WP(C)/4743/2024 FIXED	BINA BAISHYA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE
16	WP(C)/4762/2024 FIXED	BHAGABAN BHAGAT AND 9 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	GA, ASSAM SC, K A A C
17	WP(C)/4827/2024	BARANGABARI SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. D C BORAH MR. K M HASSAN MR. P MAZUMDER R DEB	SC, CO OP GA, ASSAM
18	WP(C)/4849/2024	BABUL HUSSAIN AND 7 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. N H LASKAR	GA, ASSAM DY.S.G.I.
19	WP(C)/4868/2024	DULUMONI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K SHARMA	SC, P H E
20	WP(C)/4874/2024	DR. RIJUMONI GOGOI AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. A NAYAK	SC, CO OP
21	WP(C)/4893/2024	HEMKANTA KEMBAK AND 23 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM DY.S.G.I.
22	WP(C)/4895/2024	ARMAAN KUMAR MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
23	WP(C)/4907/2024	SHAHBUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. M DEKA MS A BEGUM	SC, PWD ROAD GA, ASSAM SC, REVENUE

ADMISSION

24	WP(C)/4798/2017 FIXED	NURJAHAN SULTANA Versus THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
25	WP(C)/7631/2018 FIXED	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
26	WP(C)/5408/2020 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC, WATER RESOURCE SC, REVENUE
	WITH			
27	WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC. WATER RESOURCE DEPTT. SC, REVENUE
28	WP(C)/319/2021 FIXED	SATRADHIKAR GAHAN CHANDRA GOSWAMI SOWARANI UDDYAN ARU KALA KRISTI BIKASH KENDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC. REVENUE
29	WP(C)/2838/2022 FIXED	NEPALPARA BAZAR (SERFANGURI) BABSAYEE SAMITI Versus THE STATE OF ASSAM AND 7 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, BTC SC, AGRI. DEPARTMENT
30	WP(C)/7721/2022 FIXED	DEEPAK DEBNATH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. T A CHOUDHURY	GA, ASSAM SC, REVENUE
31	WP(C)/239/2023 FIXED	ABDUL KASHEM AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
32	WP(C)/2839/2023 FIXED	AMERANDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
33	WP(C)/4522/2023 FIXED	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT
34	WP(C)/4631/2023 FIXED	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
	WITH			
35	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
	WITH			
36	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH			
	I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
	WITH			
37	Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH			
	I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	

38	WITH WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
39	WP(C)/6169/2023 FIXED	JYOTSNA DEB Versus THE STATE OF ASSAM AND 6 ORS	A NEOG A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
40	WP(C)/6499/2023 FIXED	SHEIKH MONSUR RAHMAN @ MONSUR ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM SC, REVENUE
41	WP(C)/905/2024 FIXED	CHAF A BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE SC, FOREST SC, P W D
42	WP(C)/1900/2024 FIXED	A NILBIR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM
	WITH I.A.(Civil)/2763/2024 in WP(C)/1900/2024	A NILBIR SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM
43	WP(C)/3177/2024 FIXED	JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH A	GA, ASSAM
44	WP(C)/3718/2024 FIXED	JAYPRAKASH BARMON AND 73 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, K A A C SC, REVENUE
45	WP(C)/4085/2024 WITH WP(C)/2040/2024(D/O), FIXED	AMAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MR. C DAS M INGTI	GA, ASSAM SC, FOREST SC, G M D A SC, GMC
46	WP(C)/4201/2024 FIXED	NILA N SANGMA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, REVENUE SC, P W D
47	WP(C)/4224/2024 FIXED	JUTIKA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. D L DEKA MR. D UPAMANYA MS. I DAS	SC, FOREST SC, G M D A SC, GMC
48	WP(C)/4466/2024 FIXED	NITESH BERIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	GA, ASSAM SC, REVENUE
49	WP(C)/4494/2024 FIXED	SUNNY BERIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<u>ORDERS</u>				
50	Review.Pet./31/2024 FIXED, IN WP(C)/4535/2023 (D/O)	THE STATE OF ASSAM Versus M/S BHABANI PERFORMER AND 2 ORS	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN	
51	I.A.(Civil)/2231/2024 in SAO/7/2012	KAMAL CHANDRA DEKA Versus LEGAL HEIRS OF RAHIMUDDIN AHMED	MR. SHEELADITYA	
52	WP(C)/3794/2024 FIXED	DR. BINU SHARMA Versus NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS	
53	WP(C)/4136/2024 FIXED	DIPAK RAY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

54	WP(C)/4147/2024 FIXED AT 2 PM	KHUSIMAN NESSA @ CHAMPA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
55	WP(C)/4160/2024 FIXED AT 2 PM	HASEN ALI @ HACHEN ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
56	WP(C)/4161/2024 FIXED	THE BOARD OF DIRECTORS OF JAMADARHAT SAMABAI SAMITI LTD AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, CO OP
57	WP(C)/4168/2024 FIXED	ASSI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM
58	WP(C)/4360/2024 FIXED	RAATAZ INDIA TECHNOLOGY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM
59	WP(C)/4369/2024 FIXED	PRABIN DAS Versus BHARAT PETROLEUM CORPORATION LIMITED AND 6 ORS	MR. A LAL MR A BRAHMA M K DEB	SC, BPCL
60	WP(C)/4416/2024 FIXED	SANTA CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2863/2024	DEWAN KUMAR @ DEEPAK KUMAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI	PP, ASSAM
2	Bail Appln./2865/2024	PRABHAKAR SANJAY Versus THE UNION OF INDIA	MR. P DEKA MR. A CHETIA MR R HOQUE	SC, NCB
3	Bail Appln./2866/2024	MANOJ KUMAR BORO Versus THE STATE OF ASSAM	MD A SAHAD MR. M H ALI S M MUNIR	PP, ASSAM
4	Bail Appln./2873/2024	MAHANTA NARZARY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
5	Bail Appln./2876/2024	ASSRUV DAS Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS I HOQUE MS. H G DAS	PP, ASSAM
6	Bail Appln./2880/2024	DILJAR HOQUE @ DILDAR HOQUE Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A H SARKAR	PP, ASSAM
7	Bail Appln./2882/2024	MAHANTA BRAHMA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
8	Bail Appln./2885/2024	MD ILIYAS AHMED Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
9	Bail Appln./2887/2024	JILIMA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
10	Bail Appln./2888/2024	SUJIT KALITA Versus THE STATE OF ASSAM	MR. P K BHUYAN MR. C DAS MR. A R KASHYAP	PP, ASSAM
11	Bail Appln./2890/2024	JAHAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
12	Bail Appln./2894/2024	RAHUL ROY Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

13	Bail Appln./2897/2024	MOFIZ UDDIN @ MOFIJ UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. A AWAL MR. A.H. MONDAL	PP, ASSAM
14	Bail Appln./2899/2024	KULDEEP SUTRADHAR Versus THE STATE OF ASSAM AND ANR. MOTION	MR P DEKA MR. B BORAH	PP, ASSAM
15	W.P.(Cri.)/29/2024	VAN HU BIK AND 17 ORS. Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I.
16	Crl.Rev.P./371/2024	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
17	Crl.Rev.P./372/2024	DARWINSON SANGMA Versus THE STATE OF ASSAM AND ANR	MR. C S RAY	PP, ASSAM
18	Crl.Rev.P./373/2024	SUNIL KUMAR GHOSH Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	PP, ASSAM
19	Crl.Pet./1157/2024	PINAK DUTTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
20	Crl.Pet./1158/2024	ABDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
21	Crl.Pet./1169/2024	KHON SING ENGHI @ KHAN ENGHEE Versus THE STATE OF ASSAM AND ANR	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	PP, ASSAM
22	AB/2531/2024	JAHAN UDDIN SK Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
23	AB/2541/2024	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
24	AB/2542/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
25	AB/2543/2024	UPENDRA PANDEY Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
26	AB/2548/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
27	AB/2550/2024	RUPAK BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
BAIL HEARING (BA)				
28	Bail Appln./2148/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOFIDUL ISLAM @ MOFIDUL ALI Versus THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS	PP, ASSAM
29	Bail Appln./2154/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUBOL CH. DAS @ SUBOL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
30	Bail Appln./2486/2024 FIXED	JENTUSH MARAK Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MD A S ALI	MR F HAQUE (R-2) PP, ASSAM
31	Bail Appln./2600/2024 FIXED	MD. PAPU AHMED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

32	Bail Appln./2626/2024 FIXED	EKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
33	Bail Appln./2636/2024 WITH OFFICE NOTE, FIXED	EJAJUL HOQUE @ EJAJUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
34	Bail Appln./2644/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR JAMAL @ NURFAN @ NURUZ ZAMAL Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
35	Bail Appln./2660/2024 WITH OFFICE NOTE, FIXED	PREMPAL SINGH AND ANR Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
36	Bail Appln./2683/2024 FIXED	BABUL DAS @ BABU Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
37	Bail Appln./2729/2024 FIXED	TRINAYAN BORA @ MUNU AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/1822/2024 WITH OFFICE NOTE, FIXED	RUBUL HANDIQUE Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. R GOHAIN MR. D GOGOI	PP, ASSAM
39	AB/2076/2024 FIXED	ROKIA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. J BURAGOHAIN MS A MESEN	PP, ASSAM
40	AB/2160/2024 FIXED	BIJAY NAYAK AND 3 ORS Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
41	AB/2163/2024 FIXED	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. S DAS MD A S AHMED	PP, ASSAM
42	AB/2310/2024 FIXED	MONOHAR ALI @ MARO MONOHAR ALI Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
43	AB/2322/2024 WITH OFFICE NOTE, FIXED	SAHIL HOQUE AND SAHIL RAHAMAN Versus THE STATE OF ASSAM AND ANR.	MS A BEGUM	S. M. ZINNA(R-2) MS A KHATUN (R-2) PP, ASSAM
44	AB/2372/2024 FIXED	SRI PRANAB DOLEY Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
45	AB/2375/2024 WITH OFFICE NOTE, FIXED	KOHINUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
46	AB/2385/2024 WITH OFFICE NOTE, FIXED	SARFAS HUSSAIN @ SARFAJ ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
47	AB/2413/2024 FIXED	KASHYAP PHUKAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH I.A.(CrI.)/878/2024 in AB/2413/2024	KASHYAP PHUKAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
48	AB/2414/2024 FIXED	ANIRBAN DEWARI @ ANIRBAN DEORI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH I.A.(CrI.)/879/2024 in AB/2414/2024	ANIRBAN DEWRI @ ANIRBAN DEORI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
49	AB/2417/2024 FIXED	MAHANTA BRAHMA AND 2 ORS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM

ORDERS

50	I.A.(CrI.)/529/2024 WITH LCR, B/O in CrI.A./213/2014 WITH CrI.A./213/2014	ALAKA DEVI CHAKRAVARTY AND 2 ORS Versus CENTRAL BUREAU INVESTIGATION	MR P KATAKI MRS R BEGUM	SC, CBI
		TUSHAR CHAKRAVARTY Versus STATE C.B.I	MR P KATAKI MR.A IKBAL MRS R BEGUM MD.S ALI MRS. M D BORUAH MS.M NATH MR.G BORDOLOI	SC, CBI
	WITH CrI.A./216/2014	UPENDRA NATH GOGOI and ANR. Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.P KATAKI MS.R BEGUM MRS.A D LAHKAR	SC, CBI
	WITH CrI.A./217/2014	JUGAL CH. SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION	MR.Z KAMAR MS.S CHOUDHURY	SC, CBI
	WITH CrI.A./219/2014	TILESWAR DUTTA and ANR. Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MS.R BEGUM MR.P KATAKEY MRS.A D LAHKAR	SC, CBI SC, CBI
	WITH CrI.A./220/2014	PALLAB BORDOLOI Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.P KATAKI MS.R BEGUM MRS.A D LAHKAR	SC, CBI
55	I.A.(CrI.)/901/2024 B/O in AB/2454/2024 WITH AB/2454/2024	THE STATE OF ASSAM Versus JINKI MILI	PP, ASSAM	MR. A K BHUYAN
		JINKI MILI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
HEARING				
56	CrI.A./215/2012 WITH LCR 2 BUNDLES, P.B.-1, FIXED	PURNANDA KOWAR and 2 ORS Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.A M BORA MR.D GOGOI MR.S R BORUAH	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./125/2023 2 Y 8 M 1 D :AT 10:30 AM	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM
	WITH I.A.(Crl.)/520/2023 in Crl.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
	WITH I.A.(Crl.)/217/2024 in Crl.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM,	MR. N J DUTTA	PP, ASSAM
2	Crl.A./331/2023 AT 10:30 AM	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/971/2023 in Crl.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
3	WP(C)/3526/2024	M/S CONSULTING ENGINEER (NG) AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MRS. A GAYAN (R-6) MR H K DAS (r-5) MR. D NATH MS D MAHANTA (r-5) MS P RABHA (R-6) MS M BARMAN (R-6) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/2931/2024 WP(C) 846/2022(D/O), B/O in WP(C)/6459/2023	RAJEN KALITA AND 2 ORS Versus MADARKHAT TEA COMPANY PVT LTD AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	MR. K N CHOUDHURY

	WITH WP(C)/6459/2023	MADARKHAT TEA COMPANY PVT LTD AND ANR Versus THE SECRETARY CUM P F COMMISSIONER, ASSAM TEA PLANTATIONS P.F. AND PENSION FUND SCHEME AND 4 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. A K SAHEWALLA (R-5) MR. W SHARMA (R-5) MR D GOSWAMI (R-5) SC, PF SC, PNB
5	WITH WP(C)/672/2023	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SC, PF
6	WITH WP(C)/1487/2023	DINDAYAL VERMA Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
7	WITH WP(C)/1527/2023	SURYA TEA INDUSTRIES Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
ADMISSION				
8	WP(C)/4103/2014 FIXED	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS.N S THAKURIA MR.B D GOSWAMI MR.D BORAH MS.P DUTTA MR.M P BORAH	SC, FOREST
9	WITH WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FOREST(R1-5)
10	WITH WP(C)/4266/2016 CAVT. NO. 572/2016	JUGAL KR. NATH Versus THE STATE OF ASSAM and 6 ORS.	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	SC, FOREST MR.D KALITA MS.J CHAKRABORTY MR.B K KAR MS.R BORAH MR.R K BORA(R 1-6) FOR CAVEATOR
11	WP(C)/1165/2017	KUMUD CH. LAHKAR and 6 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.M K SARMA MS.G DEKA MSK KALITA MR.R DASGUPTA	GA, ASSAM MR.A BARKATAKI(Rly.Adv.) SC, NF RLY
12	WP(C)/1225/2017	PRANJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	GA, ASSAMR1-5
13	WP(C)/1351/2017	DEBABRAT KALITA and ANR. Versus THE STATE OF ASSAM and 45 ORS.	MR.J ABEDIN MR.D A KAIYUM MR.B J TALUKDAR MR.E HUSSAIN MR.N HUSSAIN	GA, ASSAM
14	WP(C)/1370/2017	NABOJYOTI BORAH Versus THE STATE OF ASSAM and 6 ORS	MS.L BORAH MS.M BORAH MR.B B BORAH MS.J CHETRY	GA, ASSAM
15	WP(C)/2685/2017	ASHOK KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.S DASGUPTA MS.A DEVI MR K CHAKRAVARTY	GA, ASSAM
16	WP(C)/3784/2017	SAHJAHAN ALI and 36 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY

17	WP(C)/5213/2017	M/S. SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION CO. LTD. and 6 ORS.	MS.T KALITA MS B DEVI MR.S SARMA MR.G GOSWAMI	SC, APDCL
18	WP(C)/8154/2017	M/S. SANYEEJI ISPAT LTD. and ANR. Versus ASSAM POWER DISTRIBUTION CO. LTD and 6 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR. A C RAY MR.R P N SINGH MR.T R ROY MR. C P SHARMA	SC, APDCL MR. P N GOSWAMI
19	WP(C)/6224/2018 FIXED	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
	WITH			
20	WP(C)/1330/2024	NAZMUL KHAN AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM MR. N J GOGOI(SC, ASAMB) SC, GMC SC, AGRI. DEPARTMENT
21	WP(C)/8631/2018 WITH OFFICE NOTE	PDP STEELS LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. S C KEYAL SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
22	WP(C)/3600/2019	CEMENT CORPORATION OF INDIA LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA	GA, ASSAM SC, K A A C
23	WP(C)/3695/2019	RAMESH CH. DEORI AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S BIKASH	GA, ASSAM MS. S NEWAR MR D KHAN SC, GMC
24	WP(C)/7780/2019 B/O	RANGMAL RAMCHIARY AND 6 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MRS. P PHUKAN	ASSTT.S.G.I. SC, AEGCL GA, ASSAM SC, REVENUE
25	WP(C)/1030/2021	RAMEN BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR. D K BAGCHI	MR K AGARWAL SC, P AND R.D. MR. A K GUPTA MR. N HASAN MS. S KAKATI MR. A HASAN MR D AKRAM MR. I K BURAGOHAIN SC, REVENUE
26	WP(C)/2533/2021	BASUDEV SAHA Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR B CHOUDHURY MR N K PHUKAN	MR. R MAZUMDAR MR H BEZBARUA MR. N I KHAN SC, TRANSPORT
27	WP(C)/2541/2021	M/S SHIVAM PIPE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE AND TAXATION
28	WP(C)/2567/2021	AJIT CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM

29	WP(C)/2584/2021	ABU HANIF SK Versus THE STATE BANK OF INDIA AND 4 ORS	MR B SINHA MR. R ISLAM	MR. N BARUA MR S BORTHAKUR (R-4) MR U SARMA MR. D GOGOI (R-4) MR K K GOGOI (R-4)
30	WP(C)/2750/2021	BIJAY SUTRADHAR Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG) MS D K DOLEY	GA, ASSAM
31	WP(C)/3571/2021	JIBAKANTA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. U K DAS MS. B D SARMAH MR S GOGOI MR. R DOWARAH MS. A GOGOI	GA, ASSAM MR. M NATH (SC,P&RD) MR. R ALI H A AHMED MR A S SK SC, REVENUE
32	WP(C)/3006/2022 FIXED	PAWAN KUMAR AGARWALA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR. S CHETIA MR H GUPTA ASSTT.S.G.I.
33	WP(C)/5729/2022 FIXED	WAHIDA BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
34	WP(C)/5428/2023 FIXED	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
35	WP(C)/6219/2023 FIXED	GAJENDRA SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM MR R M DAS (R-5) MS. S BARUAH (R-2 TO R- 4) SC, GAD SC, SOCIAL JUSTICE AND EMPOWERMENT JR. GA, ASSAM
36	WP(C)/3508/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. R ALI MD S HUSSAIN MR M Z SHAH MR. S RAHMAN MS N DEKARAJA MD R ISLAM	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	WITH I.A.(Civil)/2531/2024 in WP(C)/3508/2024	SAFIQUL ISLAM Versus TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
		ORDERS		
37	MC/276/2016 IN WP(C)/4589/2012 (D/O) in WP(C)/4589/2012	ON THE DEATH OF MD. FAIZUR RAHMAN HIS LEGAL HEIRS ARE GULENA BEGUM and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. R BARUAH MR. M NATH MR. A IKBAL MR. B BARMAN MR. S ALI	MR. A SATTAR(R-6,7) MRS. V L SINGH MR. R K BHUYAN MR. S SAIKIA MS. N KONWAR MR A ZAMAN MR. D BORA S CHOUDHURY(R-6,7) MR. M KASHYAP G IMTIAZ(R-6,7) MR. S K SINGH SC, REVENUE

38	WITH WP(C)/1888/2017	ON THE DEATH OF FAIZUR RAHMAN HIS HEIRS AND LEGAL REPRESENTATIVES GULENA BEGUM and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.R BARUAH MR.A IKBAL MD.S ALI MS.J BEGUM	MR Z MUKIT (R-4 TO 10) GA, ASSAM MR. A SATTAR (R-4 TO 10) MR. R K BHUYAN(R- 4 to 8) MR. R K BHUYAN(R- 4 to 8) MR R P GUPTA (R-4 TO 10) S CHOUDHURY (R-4 TO 10) MR. K SAIKIA(R- 4 to 8) MR. M KASHYAP MD.K ALIR- 4 to 8 MD. K ALI
39	Cont.Cas(C)/362/2019	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
40	Cont.Cas(C)/437/2019	AMIN UDDIN Versus N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. K KONWAR (R-6) MR. A BHATTACHARJEE MR. S DUTTA (R-6)
41	I.A.(Civil)/2897/2019 in WP(C)/4381/2019	AJANTA SINGPHO Versus THE UNION OF INDIA AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	ASSTT.S.G.I.
	WITH WP(C)/4381/2019	AJANTA SINGPHO Versus THE UNION OF INDIA AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	MR. K. GOGOI (C.G.C.) MR. S BORTHAKUR ASSTT.S.G.I.
42	Cont.Cas(C)/577/2022 FIXED	JOY NARAYAN SARMAH Versus BABUL LEKHARU	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	MR. P K MUNIR MR. A. GAYAN
43	Cont.Cas(C)/618/2022	BEENA SUCHIANG @ BINA SUCHIANG Versus PABAN KUMAR BORTHAKUR AND 6 ORS.	MR H K J AHMED MS. B DAS	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2) MS M GOGOI (R-2) MR D KALITA (R-3) MR. R K D CHOUDHURY (r-7) MR. D NATH (R-3,) MS. M DEVI (R-1) MR. A DAS (R-1) MS M BORAH (R-1)
44	I.A.(Civil)/1393/2022 IN WP(C)/7053/2019 (D/O) in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR R HOQUE
	WITH I.A.(Civil)/1390/2022	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN A. N. H PHOM	
45	Cont.Cas(C)/662/2023	M/S S. P. ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR. M K DAS MR. U S BORA B. CHETRY	MS. M DEVI (R-1) MR. A DAS (R-1)
46	WP(C)/4367/2023 FIXED	M/S MD ALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MR. A GANGULY MR. A DHANUKA MR S K SAHA MS. H JAIN	SC, GST DR. B N GOGOI
47	Cont.Cas(C)/52/2024	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
48	Cont.Cas(C)/235/2024	FAIZUL HOQUE Versus NARENDRA KUMAR SHAH AND 5 ORS.	MR E AHMED MISS R A CHOUDHURY	MR. K KONWAR (r-1 to 6) MS. N BORAH (r-1 to 6) MR S DUTTA (r-1 to 6)

49	I.A.(Civil)/2059/2024 WITH FA/10/1978 (D/O), FA/11/1978 (D/O) in WP(C)/1235/2022 WITH WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM, UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH	GA, ASSAM GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
50	WITH WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
51	I.A.(Civil)/2756/2024 WITH OFFICE NOTE in I.A.(Civil)/2221/2021 WITH WP(C)/5527/2019	HUSSAIN AHMAD Versus MUZAHIDUL ALOM AND 3 ORS.	MR. R ALI MR M SHELM	MR. K KALITA MR H GUPTA MR. S BARTHAKUR
52	WP(C)/5527/2019	MUZAHIDUL ALOM Versus THE UNION OF INDIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	MR. R ALI (r-4) MR M SHELM (r-4) MR. S S ROY MR H GUPTA (C.G.C.) MR H A AHMED (r-4) MR. S BORTHAKUR ASSTT.S.G.I.
53	I.A.(Civil)/2857/2024 in WP(C)/3108/2019 WITH WP(C)/3108/2019	ASHUTUSH CHOUDHURY Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR A KUNDU MR. M SHARMA
		ASHUTUSH CHOUDHURY Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. M SHARMA MR A KUNDU MR. M. SARMA,(R-5 & 6) MS. S YASMIN
54	I.A.(Civil)/2934/2024 in Cont.Cas(C)/19/2022 WITH Cont.Cas(C)/19/2022	MANORANJAN BRAHMA Versus AKASH DEEP, IAS	MS D DAS MR. M K DAS	
		MANORANJAN BRAHMA Versus SHANTANU GOTAMARE, IAS AND ANR.	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
55	Cont.Cas(C)/21/2022 WITH I.A.(Civil)/2909/2024 in Cont.Cas(C)/21/2022	MANORANJAN BRAHMA Versus SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA MR. B CHOUDHURY MR P NAYAK
		MANORANJAN BRAHMA Versus AKASH DEEP, IAS	MS D DAS MR. M K DAS	
56	Cont.Cas(C)/22/2022 WITH I.A.(Civil)/2956/2024 in Cont.Cas(C)/22/2022	MANORANJAN BRAHMA Versus SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
		MANORANJAN BRAHMA Versus AKASH DEEP, IAS	MS D DAS	
HEARING				
57	WP(C)/6966/2023 FIXED	ANANTA BORGHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, PWD ROAD GA, ASSAM MR. P HAZARIKA(R-7) MR. H S BORAH (R-7) MR K K GOGOI(R-7)

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	AB/923/2024 (AT 2:00 PM)	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2864/2024	ANUP HALOI @ MINTU Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
3	Bail Appln./2867/2024	REJAUL KARIM AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY MR. M H ALI	PP, ASSAM
4	Bail Appln./2870/2024	PRABHAT DAS AND ANR Versus THE STATE OF ASSAM	C. M. MAHANTA MR. L C DEY	PP, ASSAM
5	Bail Appln./2871/2024	SOYAD ABDUL ROUF @ RUFUL Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	Bail Appln./2872/2024	MD ROSIDUL ALOM Versus THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
7	Bail Appln./2874/2024	NILOTPAL CHOUDHURY Versus THE STATE OF ASSAM	MR. D MAZUMDAR MR. K KASHYAP MS. J SAIKIA	PP, ASSAM
8	Bail Appln./2875/2024	JOY MODAK Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
9	Bail Appln./2881/2024	SAJAN AHMED BORBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
10	Bail Appln./2884/2024	MURSHIDA BEGOM MAZUMDAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

11	Bail Appln./2886/2024	ABHISEKH CHANDA @ ABHISHEK CHANDA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
12	Bail Appln./2891/2024 B/O	SAHAR UDDIN ALI @ SAHAR UDDIN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
13	Bail Appln./2895/2024	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM

MOTION

14	Crl.Rev.P./357/2024 FIXED	KANAK CH DEKA Versus JEUTI DEKA AND ANR	MR M AHMED A. K. KANU	
15	Crl.Pet./1088/2024 FIXED	FATIUL BIRAJ Versus STEEL TRADERS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
16	Crl.Pet./1117/2024 FIXED	ARUNIMA DAS Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
17	Crl.Pet./1132/2024 FIXED	SHAILENDRA SINGHA Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
18	AB/2419/2024 FIXED	SEMIMUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR M HOQUE MR. A AHMED MS J BEGUM	PP, ASSAM
19	AB/2485/2024 FIXED	RASENDRASINH B THAKUR Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
20	AB/2487/2024 FIXED	RAJESHKUMAR R BANSAL Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	PP, ASSAM
21	AB/2510/2024	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
22	AB/2532/2024	ILIAS ALI @ ILIAS RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
23	AB/2533/2024	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
24	AB/2536/2024	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM

ADMISSION

25	Crl.Pet./383/2023 FIXED	REHENA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (R-2 to 7) MR. A AHMED (R-2 to 7) MR. I U CHOWDHURY (R-2 to 7) PP, ASSAM
26	Crl.Pet./1189/2023 FIXED	AJAY CHOWHAN AND 3 ORS Versus ANITA DEVI	MR. S C BISWAS MR RITURAJ TIWARI	MS B R A SULTANA (LEGAL AID COUNSEL)

BAIL HEARING (BA)

27	Bail Appln./1924/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
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28	Bail Appln./2363/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAGAR MALAKAR @ SAGOR MALAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
29	Bail Appln./2522/2024 B/O	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
30	Bail Appln./2552/2024 FIXED	DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MS. C KALITA (R-2) PP, ASSAM
31	Bail Appln./2615/2024 FIXED	EBADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
32	Bail Appln./2734/2024 FIXED	RAJIB SARMA Versus THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM
33	Bail Appln./2763/2024 FIXED	MD FAIZUDDIN AHMED @ PINKU Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
34	Bail Appln./2778/2024 FIXED	MD AFTAB HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
35	Bail Appln./2798/2024 FIXED	ABINASH MAHATO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
37	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
38	AB/1555/2024 FIXED	RITUMONI HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
39	AB/1606/2024 FIXED	IKRAM HUSSAIN Versus STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
40	AB/1761/2024 FIXED	SWAPAN KR. BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
41	AB/1847/2024 FIXED	MANJUR AHMED TAPADAR Versus THE STATE OF ASSAM	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
42	AB/1849/2024 FIXED	LILIMA KHATUN AND ANR Versus STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA MR H BORAH	PP, ASSAM
43	AB/1933/2024 FIXED	GAJIBOR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. M I HUSSAIN (R-2) MR. R ISLAM (R-2) N. UDDIN (R-2) PP, ASSAM
44	AB/1999/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAFIKUL ISLAM @ SHOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR B CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
45	AB/2017/2024 FIXED	MRINAL GHOSH AND 24 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
46	AB/2131/2024 FIXED	MOKHLES ALI Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS. S SARMAH MR R.AHMED	PP, ASSAM

47	AB/2198/2024 FIXED	NAIBAR HOSSAIN Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD	PP, ASSAM
48	AB/2232/2024 FIXED	PANKAJ KR KOTHARI Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S P DAS MD A ISLAM MS S.S.BORA	MR. A K BHUYAN(INFORMANT) MS. N CHOUDHURY(INFORMANT) MS B BORA(INFORMANT) MR A SHARMA(INFORMANT) MR A TALUKDAR(INFORMANT) MR J DAS(INFORMANT) PP, ASSAM
49	AB/2233/2024 WITH OFFICE NOTE, FIXED	ABU BOKKAR SIDDIQUE @ BAKKAR MASTER AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MD K RAHMAN (R-2) PP, ASSAM
50	AB/2250/2024 FIXED	DHARMENDRA SUTRADHAR Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
51	AB/2256/2024 WITH OFFICE NOTE, FIXED	SAMIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
52	AB/2313/2024 FIXED	MOMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
53	AB/2323/2024 FIXED	SOMEJ ALI @ SAMEJ ALI Versus THE STATE OF ASSAM	MS A BEGUM S. M. ZINNA	PP, ASSAM
54	AB/2398/2024 FIXED	ABDUL JALIL @ ABDUL JALIL BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
55	AB/2424/2024 FIXED	RUPAMJYOTI BORAH Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
56	AB/2447/2024 FIXED	DEVID HAZARIKA Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AT 10:30 AM AND
WILL RISE AT 1:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./1137/2024 B/O	DEBI PRASAD AGARWALA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2896/2024	BILAL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
ADMISSION				
3	Crl.Pet./1036/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	DIPANKAR BARMAN AND ANR Versus HEMENTA KALITA	MR. S BORA MS J RAJKUMARI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
4	Crl.Pet./1228/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ANKIRA FARHAT AND ANR Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
5	Crl.Pet./1300/2023 FIXED	ANGSHU RAJKUMAR Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. A AHMED (R-2) MR. U U KHAN (R-2) MR. A AHMED (R-2) PP, ASSAM
6	Crl.Pet./212/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	INZAMAMUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN	MS. M. KHATUN (R-2,3) PP, ASSAM
7	Crl.Pet./240/2024 WITH LCR 2 FILES(SCANNED COPY)	K RANJAN SINGHA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR S A BARBHUYAN (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
8	Crl.Rev.P./259/2024 FIXED	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM

9	Crl.A./305/2024	KANAK NATH Versus THE STATE OF ASSAM AND ANR .	MR J DAS MR A SHARMA MS. N CHOUDHURY MR D K BHATTACHARYYA MR. A KHOUND MS B BORA MR A TALUKDAR A GAUTAM DILME R.M. MOMIN	MR SARFRAZ NAWAZ PP, ASSAM
<u>BAIL HEARING</u>				
10	AB/1669/2024 FIXED	MOIZUL HOQUE Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
<u>ORDERS</u>				
11	Crl.A./335/2019 WITH OFFICE NOTE, LCR 5 FILES, FIXED	SRI SIBINASH BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS S SENGUPTA	PP, ASSAM
12	Crl.A./341/2023 WITH LCR 2 FILES	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/122/2024 in Crl.A./341/2023	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	MR P CHOUDHURY MR. P K MUNIR MR. K MOHAMMED MR. A. GAYAN MS P SAIKIA	PP, ASSAM
13	Crl.Rev.P./487/2023	RUSHNA BEGUM Versus MD AJIR UDDIN AND ANR	MR. A MANNAF MD A S ALI	PP, ASSAM
14	Crl.Pet./45/2024 WITH LCR 1 FILE(SCANNED COPY)	HIMADRI SHEKHAR CHAKRABARTY Versus THE STATE OF ASSAM AND ANR	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
15	I.A.(Crl.)/294/2024 in Crl.Rev.P./2544/2024	JAFAR MIYA Versus SAJIDA PARBIN	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	
	WITH Crl.Rev.P./2544/2024 (Filing Number)	JAFAR MIYA Versus SAJEDA PARBIN (H)	MD. H BHUYAN	
16	Crl.Pet./296/2024 FIXED	ABDUL AZIZ Versus MS. SABANA YASMIN	DR. R SARMAH MS P SAHA	
17	I.A.(Crl.)/681/2024 FIXED. in Crl.Rev.P./5452/2024	AHAD UDDIN @ ABDUL AHAD LASKAR Versus THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
	WITH Crl.Rev.P./5452/2024 (Filing Number)	AHAD UDDIN @ ABDUL AHAD LASKAR Versus THE STATE OF ASSAM (H)	MR. A H ALAMGIR	
18	I.A.(Crl.)/775/2024 in Crl.Rev.P./360/2017	MEENA PATHAK, Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY	PP, ASSAM
	WITH Crl.Rev.P./360/2017	DEEPA DEKA Versus THE STATE OF ASSAM AND ANR	MRS. K DEKA MR. S DAS MS. K DAS MS. R R MUZIB MR. K MALAKAR MS. T GHOSH	MR. P K KALITA MR. M CHALIHA PP, ASSAM
19	I.A.(Crl.)/875/2024 WITH LCR 2 FILES in Crl.Rev.P./220/2024	ANSAR ALI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM	PP, ASSAM

	WITH Crl.Rev.P./220/2024	ANSAR ALI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	
20	I.A.(Crl.)/887/2024 in Crl.Rev.P./73/2024	RAJEN NEOG Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. C SARMAH	K U AHMED PP, ASSAM
	WITH Crl.Rev.P./73/2024	NABA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	K U AHMED	MR. S R GOGOI (R-2) MS. B DUTTA (R-2) MR. C SARMAH (R-2)
21	I.A.(Crl.)/890/2024 WITH LCR 4 FILES in Crl.Rev.P./283/2022	GOLAM HUSSAIN Versus SUFIA KHATUN AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MR S A BARBHUYAN SC, SEC. EDU.
	WITH Crl.Rev.P./283/2022	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANIAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN
22	I.A.(Crl.)/902/2024 in Crl.Rev.P./8316/2024	MINA BORA @ BORAH Versus PURNA BORA AND 4 ORS	MR. J K GOSWAMI MR. J BARMAN	
	WITH Crl.Rev.P./8316/2024 (Filing Number)	MINA BORA @ BORAH Versus PURNA BORA AND 4 ORS (F)	MR. J K GOSWAMI	
23	Crl.Pet./914/2024 FIXED	RUPJYOTI SARMA Versus THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	MS R GOSWAMI (R-2) MS. S BURAGOHAIN(R-2) PP, ASSAM
24	Crl.Pet./1002/2024 FIXED	AJIT PRASAD SHARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	PP, ASSAM
25	Crl.Pet./1107/2024 FIXED	SHAMINUL AKTAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
HEARING				
26	Crl.A./240/2022 <u>2 Y 0 M 22 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR R DAS	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./271/2020 (AT 10:30 AM)	SAPNA PURI @ SAPNA DEVI AND 3 ORS. Versus MD. SAHADOT ALI AND ANR	MR. K K BHATTA MR. A LAL MS JONA TALUKDAR	MS R DEVI
MOTION (BA)				
2	Bail Appln./2883/2024	SAHID ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
MOTION				
3	Tr.P.(C)/79/2024 FIXED	JYOTI BORA DAS Versus SHANKAR DAS	MS P DAS LEGAL AID COUNSEL	
4	Tr.P.(C)/85/2024	ABHIJIT CHAKRABORTY Versus TUTUMANI GOSWAMI	MR. S SAHU MS A ROY S SHAHI	
5	Tr.P.(C)/86/2024	AMPUMONI DAS Versus ANJAN BARMAN	MR. K K BHUYAN MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	
6	CRP/95/2024	BADAL ROY Versus SANJOY PAUL AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
7	CRP(IO)/369/2024	THE CHIEF EXECUTIVE OFFICER GTL INFRASTRUCTURE LIMITED AND ANR Versus MD. SAMIQL HUSSAIN	R SARMAH MS M KAKOTY	
8	CRP(IO)/371/2024	JAGANATH SINGHA AND 11 ORS. Versus SHANKARLAL GIRONIA	MR. R GOSWAMI MS N DEVI MS S DAS	
9	CRP(IO)/372/2024	PRAKASH BORO Versus KRISHNA DOIMARY BORO	MD. A SAHAD B.L. SARMA MR. M H ALI S M MUNIR	
10	CRP(IO)/373/2024	MD. MOHAMMAD ALI AND 3 ORS. Versus MD. ABED ALI AND 10 ORS.	MR D K DAS MR. R K NATH MS. P BHUYAN	

ADMISSION

11	Tr.P.(C)/83/2022	SMT. JAYLAXMI PAUL @ DIYA PAUL Versus JIBAN PAUL	MR. B DEKA MR. D DEKA	
	WITH			
12	Tr.P.(C)/86/2022	SMT. JAYLAXMI PAUL @ DIYA PAUL Versus JIBAN PAUL	MR. B DEKA MS P BARUAH MR. D DEKA	
13	CRP/31/2023	ABDUL MATIN AND 5 ORS. Versus THE EXECUTIVE ENGINEER AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, PWD
14	CRP(IO)/97/2023	SMTI. GOURI GOWALA AND 3 ORS Versus DAYANAND PRASAD	MR. R B SAH MR. S SAHU MS A ROY	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
15	I.A.(Civil)/3537/2023 WITH LCR in CRP(IO)/12/2023	MANJU KALITA AND 4 ORS Versus ROBITA BARMAN@ROBITA BARMAN KALITA,	MS. P R MAHANTA MR. S R GOGOI	MR. M A SHEIKH MR. M HUSSAIN
	WITH			
	CRP(IO)/12/2023 WITH LCR	ROBITA BARMAN@ROBITA BARMAN KALITA Versus MANJU KALITA AND 4 ORS	MR. M A SHEIKH MR. M HUSSAIN	MR P UPADHYAY(R-1 TO 5) MS. P R MAHANTA MR. S R GOGOI MR. G K MEDHI(R-1 TO 5) MS. JYOTI CHETRY(R-1 TO 5)
16	Test.App./11/2024	KUTUB UDDIN AHMED Versus AMINA BIBI AND 7 ORS	MR. L R MAZUMDER MR. H A TALUKDAR	
17	Mat.App./28/2024	XXXXXXX Versus XXXXXXX	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
	WITH			
	I.A.(Civil)/2400/2024 in Mat.App./28/2024	XXXXXXX Versus XXXXXXX	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
18	FAO/38/2024	DNP LIMITED Versus PRANJAL PHUKAN	MR. B K DAS MR H P GUWALA H P NEOG	MR. A R SHOME MR A J GHOSH PRIYANKA DAS
	WITH			
	I.A.(Civil)/1577/2024 in FAO/38/2024	DNP LIMITED Versus PRANJAL PHUKAN	MR. B K DAS MR H P GUWALA H P NEOG	
BAIL HEARING (BA)				
19	Bail Appln./2229/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ATAUR RAHMAN @ ATHWAR RAHMAN Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
20	Bail Appln./2306/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD SHUHUD AHMED LASKAR Versus N.C.B.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
FOR HEARING U/O XLI RULE II C.P.C.				
21	RSA/105/2018	MOTILAL CHOUDHURY and ANR Versus SRI MAKHAN LAL DEB and 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. A R TALUKDAR (R1, R2)

	WITH I.A.(Civil)/1461/2018 in RSA/105/2018	MOTILAL CHOUDHURY AND ANR Versus SRI MAKHAN LAL DEB AND 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
22	RSA/81/2024 FIXED	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
	WITH I.A.(Civil)/1484/2024 in RSA/81/2024	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
ORDERS				
23	RSA/129/2010 WITH LCR	SMTI GEETA SHAH and 2 ORS Versus BAIJ NATH BAITHA and 6 ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.P BHUYAN MR.K N SURI	
24	RSA/235/2013 WITH LCR	SATIN KALITA Versus UPEN DAS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.SHEELADITYA
25	I.A.(Civil)/2620/2019 in MFA/9469/2019	ORIENTAL INSURANCE CO. LTD., Versus AMZAD ALI AND ANR	MR SISHIR DUTTA MS. M CHOUDHURY MS M GAZLOO	
	WITH MFA/9469/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus AMZAD ALI AND ANR		
26	I.A.(Civil)/3174/2019 in MFA/23/2011 (D/O) in MFA/23/2011	NATIONAL INSURANCE COMPANY LTD. Versus ANIL CH. DAS AND 2 ORS	MRS. S ROY	MR. R K AGARWAL
27	I.A.(Civil)/6/2020 in RSA/28/2019	MUSTT MINARA BEGUM AND ANR Versus ON THE DEATH OF KUTUB UDDIN @ KUTUB ALI, HIS LEGAL HEIR NURUN NESSA(WIFE) AND 9 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	
	WITH RSA/28/2019	MUSTT MINARA BEGUM AND ANR Versus KUTUB UDDIN @ KUTUB ALI AND ANR	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPTHO MR. V ACHUMI MR. M K CHOUDHURY	MR. N H MAZARBHUIYAN MR. N ISLAM
	WITH I.A.(Civil)/5/2020 in RSA/28/2019	MUSTT MINARA BEGUM AND ANR Versus ON THE DEATH OF KUTUB UDDIN @ KUTUB ALI, HIS LEGAL HEIR NURUN NESSA(WIFE) AND 9 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	
	WITH I.A.(Civil)/7/2020 in RSA/28/2019	MUSTT MINARA BEGUM AND ANR Versus ON THE DEATH OF KUTUB UDDIN @ KUTUB ALI, HIS LEGAL HEIR NURUN NESSA(WIFE) AND 9 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	
28	I.A.(Civil)/1895/2020 in RSA/156/2011	MINNOTI ROY AND 6 ORS. Versus SANKOUR GOUR AND 3 ORS.	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI	

	WITH RSA/156/2011	MOHITOSH ROY Versus SANKOUR GAUR AND ORS	MR.N GOSWAMI MR. R J BORDOLOI MR. R J BORDOLOI MR. R J BORDOLOI MR.D K DAS MS. D SONOWAL MS. G P SHAHI,A MS. G P SHAHI,A MR. R ALI MR.S C SARMA	MR.A SARMA MR.P K TALUKDAR MR.D SARMAH
	WITH I.A.(Civil)/1897/2020 in RSA/156/2011	MINOTI ROY AND 6 ORS. Versus SANKOUR GAUR AND 3 ORS.	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI MR. R ALI	
	WITH I.A.(Civil)/1899/2020 in RSA/156/2011	MINOTI ROY AND 6 ORS. Versus SANKOUR GAUR AND 3 ORS.	MR. R J BORDOLOI MR. R ALI	
29	RSA/116/2021	SMTI BINA KALITA AND 2 ORS Versus SRI AMULYA BARUA @ SRI AMULYA KALITA AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. D P CHALIHA (R-1,2,3,4) MS M ROY (R-1,2,3,4)
30	MFA/195/2021 WITH LCR	M/S BRAHMAPUTRA TMT BARS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA (R-2) MR. K GOGOI MR. K GOGOI SC, NF RLY
31	RFA/7/2022 WITH LCR	M/S ANSH AGRO INDUSTRIES AND ANR. Versus SARAT CHANDRA BARUA AND ANR.	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	MR. S. DEY (r-2) MR P DEKA (r-2) MR. B BORAH (r-2) MR. N GOSWAMI (r-2) MR SUBHRAJIT SAIKIA (r-2)
	WITH I.A.(Civil)/583/2022 in RFA/7/2022	M/S ANSH AGRO INDUSTRIES AND ANR. Versus SARAT CHANDRA BARUA AND ANR.	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	
32	RSA/184/2022	RUMI BEGUM AND 4 ORS. Versus MIRA HAZARIKA AND 4 ORS.	MR Z ALAM MR. U B SARMA MS. S NAZNEEN MR. S K DAHAL	MR. A R SHOME (R-1 TO 5) MR A J GHOSH (R-1 TO 5) MR N ALAM (R-1 TO 5)
33	MFA/6/2023	THE NATIONAL INSURANCE CO. LTD. Versus ARUN DAS and ANR	MS. R D MOZUMDAR MS.B BORAH	
	WITH MC/6/2023 in MFA/6/2023	THE NATIONAL INSURANCE CO. LTD. Versus ARUN DAS and ANR,	MS. R D MOZUMDAR MS.B BORAH	
34	MFA/106/2023 WITH LCR	UNION OF INDIA Versus MS BRAMAPUTRA TMT BARS PVT LTD E	MR. K GOGOI	
	WITH I.A.(Civil)/3654/2023 in MFA/106/2023	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus MS BRAHMAPUTRA TMT BARS PVT LTD	MR. K GOGOI	
35	MACApp./114/2023 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4)
	WITH I.A.(Civil)/123/2023 in MACApp./114/2023	SMTI. PINKY LAHON AND 3 ORS. Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR D MONDAL	MS. R D MOZUMDAR

	<p>WITH I.A.(Civil)/864/2023 in MACApp./114/2023</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	
	<p>WITH I.A.(Civil)/1693/2023 in MACApp./114/2023</p>	<p>SMTI. PINKY LAHON @ PINKI LAHON Versus THE NATIONAL INSURANCE COMPANY LIMITED</p>	<p>MR D MONDAL</p>	<p>MS R D MAZUMDAR</p>
36	<p>WITH MACApp./755/2022</p>	<p>NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	<p>MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4) MR D MONDAL</p>
	<p>WITH I.A.(Civil)/3081/2022 in MACApp./755/2022</p>	<p>NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	
	<p>WITH I.A.(Civil)/787/2023 in MACApp./755/2022</p>	<p>SRI DADU BARUAH @ DUDU Versus NATIONAL INSURANCE COMPANY LIMITED</p>	<p>MR D MONDAL</p>	<p>MS. R D MOZUMDAR</p>
37	<p>I.A.(Civil)/3393/2023 WITH LCR in RSA/322/2017</p>	<p>ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.</p>		
	<p>WITH RSA/322/2017</p>	<p>ISMAIL HUSSAIN @ PUTU and 2 ORS Versus MONOWAR HUSSAIN</p>	<p>MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM</p>	<p>MS. N RAI MR A K RAI MR. T R ROY</p>
	<p>WITH I.A.(Civil)/2023/2022 in RSA/322/2017</p>	<p>ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.</p>	<p>MS F N ZAMAN</p>	<p>MR A K RAI</p>
	<p>WITH I.A.(Civil)/2024/2022 in RSA/322/2017</p>	<p>ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN</p>	<p>MS F N ZAMAN</p>	
	<p>WITH I.A.(Civil)/3388/2023 in RSA/322/2017</p>	<p>ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.</p>		<p>MR. A K RAY</p>
	<p>WITH I.A.(Civil)/3390/2023 in RSA/322/2017</p>	<p>ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.</p>		<p>MR. A K RAY</p>
	<p>WITH I.A.(Civil)/3392/2023 in RSA/322/2017</p>	<p>ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.</p>		
38	<p>I.A.(Civil)/3681/2023 WITH LCR in RSA/172/2014</p>	<p>NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and ORS.</p>	<p>MR. A MOBARAQUE</p>	<p>GA, ASSAM R. ALI</p>

	WITH RSA/172/2014	NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and 3 ORS.	MR.B BANERJEE MS.M DEB MR.A T SARKAR MR.D F A AHMED MR.J LASKAR MR.A DEY MR. A MOBARAQUE	GA, ASSAM MR.R J BORDOLOI MR.P K TALUKDAR MR. R ALI (R-1) MR M KALITA (R-1) MR M BORO (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/3682/2023 in RSA/172/2014	NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and 9 ORS.	MR. A MOBARAQUE	GA, ASSAM R. ALI
39	Tr.P.(C)/67/2024 FIXED	ELIZA BEGUM @ ALIJA BEGUM Versus ABDUS SALAM AND ANR	DR G J SHARMA	
40	Tr.P.(C)/68/2024 FIXED	DALIMI DEVI Versus GIRIDHAR SARMA	MR F A LASKAR	MR B HAQUE S HOQUE
41	CRP(IO)/76/2024	BIMAN CH. BHUYAN @ BIMAN BHUYAN AND 2 ORS. Versus JAGAT CH BHUYAN AND 4 ORS.	MR. M DUTTA MR K M BORA	MS. N DEY (r-1 to 4) MR. P SARMAH (r-1 to 4)
42	RSA/134/2024	M/S ASSENT CHEMICALS LTD AND ANR. Versus THE STATE OF ASSAM ND 6 ORS.	MR G N SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	GA, ASSAM SC, REVENUE
43	CRP(IO)/218/2024	PARTHA BAIDYA Versus DIPALI DAS BAIDYA	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA MS K SARMA	
44	I.A.(Civil)/220/2024 WITH LCR, FIXED in RSA/130/2012 WITH RSA/130/2012	ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA MD. ABDUL MALIK and 2 ORS. Versus ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS	MR. M H RAJBARBHUIYAN MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR J DAS MR J DAS
	WITH I.A.(Civil)/199/2024 in RSA/130/2012	ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA,		
	WITH I.A.(Civil)/221/2024 in RSA/130/2012	ON THE DEATH OF ABDUL MALIK, Versus ON THE DEATH OF MD. LEDAI MIA		MR J DAS
45	I.A.(Civil)/1344/2024 in RSA/74/2024	NURUL ISLAM AND 4 ORS Versus KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	
	WITH RSA/74/2024	NURUL ISLAM AND 4 ORS Versus KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	MR. J AHMED MR. J AHMED MS A HUSSAIN R BEGUM
46	I.A.(Civil)/2040/2024 WITH LCR in RSA/203/2012	ON THE DEATH OF SAMCHUDDIN Versus ON THE DEATH OF SAWKAT ALI	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR S DUTTA
	WITH RSA/203/2012 CAVT. NO. 585/2012	ON THE DEATH OF SAMCHUDDIN HIS LEGAL HEIRS ASIA BEGUM WIFE and 18 ORS Versus SAWKAT ALI and ORS	MR.P K ROY MR.S K CHAKRABORTY MRS A CHAKRABORTY MS.M DUTTA	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA FOR CAVEATOR

47	I.A.(Civil)/2584/2024 WITH LCR in MACApp./835/2022 WITH MACApp./835/2022	ASIA BEGUM AND 4 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus ASIA BEGUM AND 4 ORS.	MR. D SARMA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MR. D SARMA (r-1 to 4) MR. ABU JAHID (r-1 to 4)
48	I.A.(Civil)/2865/2024 WITH LCR in RSA/204/2014 WITH RSA/204/2014 WITH I.A.(Civil)/2868/2024 in RSA/204/2014 WITH I.A.(Civil)/2869/2024 in RSA/204/2014	SMTI. JAYANTI DAS AND 7 ORS. Versus ON THE DEATH OF GHANSHYAM DEKA, HIS LEGAL HEIRS JAYANTI DAS and 7 ORS. Versus GHANSHYAM DEKA and ANR. SMTI. JAYANTI DAS AND 7 ORS. Versus ON THE DEATH OF GHANSHYAM DEKA, HIS LEGAL HEIRS JAYANTI DAS AND 7 ORS. Versus ON THE DEATH OF GHANSHYAM DEKA, HIS LEGAL HEIRS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA MR.P KATAKI MRM HALOI MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	S ALI MR.R BARUAH MR.A IKBAL MR.S ALI MR.M ALAMR-2 MS.M NATH S ALI S ALI
49	I.A.(Civil)/2922/2024 in RSA/3436/2023 WITH RSA/3436/2023 (Filing Number) WITH I.A.(Civil)/1602/2023	DIPEN CH. DAS Versus MD. REKIBUR ZAMAN AND ANR. REKIBUR ZAMAN AND ANR. Versus DIPEN CH. DAS ADN 16 ORS. A REKIBUR ZAMAN AND ANR. Versus DIPEN CH. DAS ADN 16 ORS.	MR D CHOUDHURY MR S DIFUSA MR. R K BHUYAN MR. R K BHUYAN	MR D CHOUDHURY (R1,3,4,5, 6, 7) MR D CHOUDHURY (R1,3,4,5, 6, 7) MR D CHOUDHURY (R1,3,4,5, 6, 7) MRS A K CHOUDHURY MR M CHOUDHURY (r- 1,3,4,5,6,7)) MRS. J DEKA (r- 1,3,4,5,6,7)) MR S DIFUSA (R1,3,4,5, 6, 7) MR S DIFUSA (R1,3,4,5, 6, 7)
50	I.A.(Civil)/2923/2024 WITH LCR in RSA/172/2022 WITH RSA/172/2022	RADHESHYAM SARKAR Versus MOUTUSHI DUTTA MOUTUSHI DUTTA Versus RADHYA SHYAM SARKAR AND ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM MR D SARMA MR. B D DEKA MR. M DAS	MR. B D DEKA MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/111/2024 FIXED	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus GIRIKANTA MAHANTA AND 2 ORS.	MR T KALITA MR. A KAKATI	
2	MACApp./248/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M A I HUSSAIN (R-1) N ISLAM(r-1)
	WITH I.A.(Civil)/1701/2024 in MACApp./248/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M A I HUSSAIN (R-1) N ISLAM(r-1)
3	MACApp./315/2024	NATIONAL INSURANCE COMPANY LTD. Versus RAHITAN NESSA AND ORS. E	MRS. S ROY	MR ADITYA AGARWALA (R1-R6)
	WITH I.A.(Civil)/1923/2024 in MACApp./315/2024	NATIONAL INSURANCE COMPANY LTD. Versus RAHITAN NESSA AND ORS. E	MRS. S ROY	MR ADITYA AGARWALA (R1-R6)
4	MACApp./333/2024	UNITED INDIA INSURANCE CO. LTD . Versus PRITI DUTTA AND 2 ORS . A	MS. M CHOUDHURY MS C BORAH	MR. A R SIKDAR MR. S I TALUKDAR (R-1) J A SIKDAR (R-1)
	WITH I.A.(Civil)/1993/2024 in MACApp./333/2024	UNITED INDIA INSURANCE CO. LTD . Versus PRITI DUTTA AND 2 ORS . A	MS. M CHOUDHURY MS C BORAH	MR. A R SIKDAR MR. S I TALUKDAR (R-1) J A SIKDAR (R-1)
5	MACApp./381/2024	ANJANA GHATAK AND ANR. Versus JOHIRUL ISLAM AND 2 ORS.	MR. B K JAIN	
6	MACApp./395/2024	RAJANI KANTA DAS Versus THE BRANCH MANAGER	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR. K UPAMANNYA	
7	MACApp./396/2024	HAMIDA KHATOON AND 2 ORS. Versus THE BRANCH MANAGER AND 3 ORS. E		
8	MACApp./411/2024	NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS. H	MRS L SHARMA MR. K K BHATTA	MR. S C BISWAS(R-1) MS. U NANDA(R-2,3) MS. J GHOSH(R-2,3)

	WITH I.A.(Civil)/2486/2024 in MACApp./411/2024	NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS. H KAJAL BHANU AND Versus CIRCLE OFFICER AND 3 ORS. E SOVA SINHA Versus RAJU BASUMATARI AND ANR F THE NATIONAL INSURANCE COMPANY LTD Versus SANTI LODH AND 2 ORS F	MRS L SHARMA MR. K K BHATTA MR. S ISLAM MR A HAWARI MR. A R AGARWALA MR R J GOSWAMI MR ADITYA AGARWALA MRS. D DAS BARMAN	MR. S C BISWAS(R-1) MS. U NANDA(R-2,3) MS. J GHOSH(R-2,3)
9	MACApp./412/2024			
10	MACApp./413/2024			
11	MACApp./414/2024			
	WITH I.A.(Civil)/2487/2024 in MACApp./414/2024	THE NATIONAL INSURANCE COMPANY LTD Versus SANTI LODH AND 2 ORS F NEW INDIA ASSURANCE CO. LTD., Versus SMT. ANJU DAS AND 2 ORS.	MRS. D DAS BARMAN MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	
12	MACApp./416/2024			
	WITH I.A.(Civil)/2490/2024 in MACApp./416/2024	NEW INDIA ASSURANCE CO. LTD., Versus SMT. ANJU DAS AND 2 ORS. UNITED INDIA INSURANCE COMPANY LTD Versus HIRAMONI DAS AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
13	MACApp./501/2024			
	WITH I.A.(Civil)/2939/2024 in MACApp./501/2024	UNITED INDIA INSURANCE COMPANY LTD Versus HIRAMONI DAS AND 4 ORS RINKU DEVI AGARWALA @ RINKU AGARWALA AND 2 ORS Versus HDFC ERGO GEN INSURANCE CO LTD AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. A R AGARWALA MR ADITYA AGARWALA	
14	MACApp./502/2024			
15	MACApp./503/2024	ORIENTAL INSURANCE COMPANY LTD Versus AJIJUL @ AZIZUR HOQUE AND 2 ORS. F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/2982/2024 in MACApp./503/2024	ORIENTAL INSURANCE COMPANY LTD Versus AJIJUL @ AZIZUR HOQUE AND 2 ORS. F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA FOR CAVEATOR
		ORDERS		
16	MACApp./228/2016 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SRI DEBA KT BORDOLOI @ DEBA BORDOLOI and 2 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA	MR. S DAS MS. D BARUAH MR. N BORUAH MR. K DAS
	WITH I.A.(Civil)/1110/2016 in MACApp./228/2016	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SRI DEBA KT BORDOLOI @ DEBA BORDOLOI and 2 ORS SRI GANGADHAR KOCH and ANR Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR MR. U C RABHA MR. S MATAK	MR. K BARMAN MR. R C PAUL (R- 1 and 3) MR. A PHUKAN MR. A BHARALI
17	MACApp./866/2018 WITH LCR, B/O			
18	I.A.(Civil)/4318/2018 in MACApp./12785/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMT MANASHI DAS AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MR P BORAH(R-3) MR P P PHUKAN (R-3)

	WITH MACApp./12785/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMT MANASHI DAS AND 4 ORS		
19	CRP(IO)/271/2019	RAHIMUN NESSA AND 8 ORS. Versus MAFIZ ALI	MR A M MAZUMDAR MD R ISLAM MR D N SARMA	MR. R J BORDOLOI MR. R ALI
20	Tr.P.(C)/79/2022 FIXED	SMTI BINITA THAPA Versus KHEMRAJ THAPA	MR. B C DAS	MR A SAIKIA
21	MACApp./220/2022 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	MS. S DAS (r-2) MR. A KABRA (r-2) MS S GUPTA (r-2) MR. DITUL DAS (R-1) MS TINLUNG(R-1)
	WITH I.A.(Civil)/1312/2022 in MACApp./220/2022	NATIONAL INSURANCE COMPANY LTD. Versus HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	
22	CRP(IO)/5/2023	TAPAN KALITA Versus M/S L.B. MEDI SERVICES PVT LTD	MR. N SHARMA B K SINGHA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
23	Tr.P.(C)/32/2023	SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
	WITH I.A.(Civil)/2829/2024 in Tr.P.(C)/32/2023	SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
24	WITH Tr.P.(C)/68/2015	SHAH NEWAZ KHAN and 5 ORS Versus THE STATE OF NAGALAND AND 5 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.R K D CHOUDHURYR- 4and5 MS.L DEVI(R-4&5) GA, NAGALAND
25	CRP/53/2023 CAVT. NO.04832/023,	JAI RAJ BIKRAM SINGH Versus SHRI GURU NARAYAN SINGH AND 3 ORS	MR. S CHAMARIA MR A N SARMAH	MR. N N JHA MR. M BERIA (FOR CAVEATOR) MR. M BERIA (FOR CAVEATOR) MS M SAHOO
26	CRP(IO)/75/2023	TUSHAR KUMAR DAS Versus LEGAL HEIRS OF LATE BABU BISWAS	MR. R K JAIN TULIKA BORAH	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI
27	Tr.P.(C)/94/2023	SMTI. KONGKONA SARMAH Versus SAILENDRA KUMAR SARMAH AND ANR	MR. I C DEKA MR. D J SAIKIA	MR D K BORDOLOI (R1)
28	CRP/130/2023	MRIDUL MAZUMDAR Versus AJAY KUMAR GUPTA	MR G N SAHEWALLA MR N ANIX SINGH MS. S. TODI MR H K SARMA	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB
29	CRP/161/2023	RISHIKESH ATAL Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS (E)	MR J C GAUR MS. M GAUR MS P SHARMA	MR. J BHARALI MS. M DEY SC, A G V B
30	MACApp./236/2023 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MD. NUR ISLAM AND ANR	MR. S DUTTA MRS. S ROY MS. I DAS	MR A HUSSAIN MR. A T SARKAR MR H AHMED (R-2)
31	CRP(IO)/386/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMT. RINA DAS AND 2 ORS	MR T KALITA MR. A KAKATI	MR. L R MAZUMDER(R-2,3) MR. A ISLAM(R-2,3) MR E HUSSAIN(R-2,3)
32	MACApp./433/2023	HITESH MAHANTA Versus MRS PLAZA MARAK AND 2 ORS	MR. R GOSWAMI MR. T P DAS B DUTTA	

33	CRP(IO)/13/2024	DIGANTA CHETIA Versus DR. (SMT.) NIRUPAMA DUTTA AND ANR	MR D KALITA	MR. A K GUPTA (R-2) MR. R S MISHRA(R-2)
34	Tr.P.(C)./23/2024 FIXED	AISHA AO Versus ARUP KUMAR MEDHI	MR. K D SARMA	MR M A ISLAM MR J I MONDAL
35	CRP(IO)/41/2024 WITH LCR, B/O	M/S ANNAPURNA MARBLE AND ANR Versus M/S SREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM MR K JAIN MS. B JAIN
36	CRP(IO)/51/2024	ON THE DEATH OF MD HASMAT ULLAH HIS LEGAL HEIRS JARINA KHATUN AND 10 ORS Versus MANSUR ALI ALIAS MANSUR UDDIN	MR A C SARMAH MR G BHARADWAJ MR N BRAHMA	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS
37	CRP(IO)/68/2024	BIRENDRA PRASAD SAH Versus DEBENDRA JALEWAL	MR. D SARAF MR. S S GUPTA MR. P K SARAF	MR. B D KONWAR SR. ADV. (R-1) MR H AGARWAL (R-1) MS P GUPTA (R-1) MS S JAIN (R-1)
38	MACApp./69/2024 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus HARIDAS RAY AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	MR. R GOSWAMI (R- 1,2,3) DR. N BAROOAH(R- 1,2,3) MS N DEVI(R- 1,2,3) MS S DAS(R- 1,2,3)
39	Tr.P.(C)./76/2024 FIXED	NAFIA AFSIN Versus MD. ASHAN ALI	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
40	CRP(IO)/86/2024	BOBA PAHAN ALIAS SUKURU PAHAN Versus PANCH PAHAN	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR A A DEWAN MS S RAJBONGSHI MR M K DAS MR H A RASHID
41	CRP(IO)/161/2024	KAMAL PAUL AND ANR Versus PINKY DEY SAHA AND 5 ORS	MR P DEKA MR. B BORAH	
42	CRP(IO)/180/2024	MD. SURAT ALI SK Versus ASHRAF ALI AND 12 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	MR. R BARUAH(R- 1,2,3,4,5) MR. A IKBAL(R-1,2,3,4,5) MS S SIDDIQUA(R- 1,2,3,4,5) MS. J SARMA(R-1,2,3,4,5)
43	CRP(IO)/225/2024 B/O	PAYMACHAUBI DEVI Versus RAJ KUMAR SINGH AND 2 ORS	MR. J LASKAR	
	WITH I.A.(Civil)/2350/2024 in CRP(IO)/225/2024	RAJ KUMAR SINGH AND 2 ORS Versus PAYMACHAUBI DEVI	MR. A ROSHID	MR. J LASKAR
44	CRP(IO)/252/2024	INDRAJIT DUTTA AND ANR Versus MANIK DUTTA AND 3 ORS	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	SC, GMC
45	CRP(IO)/267/2024	MAHESH CH. MEDHI Versus JITU KUMAR MEDHI AND 2 ORS.	MR. R ALI MR M BORO	MR N P BARUAH (R-1 TO 3)
46	I.A.(Civil)/2239/2024 WITH LCR in MACApp./157/2024	THE NATIONAL INSURANCE COMPANY LTD Versus ROHISH UDDIN @ AHIJUDDIN ALI AND 3 ORS	MRS. D DAS BARMAN	
	WITH MACApp./157/2024	ROHISH UDDIN @ AHIJUDDIN ALI AND ANR Versus NATIONAL INSURANCE COMPANY LTD	MR. M KHAN MS J AKTAR	MRS. D DAS BARMAN

	WITH CO/7731/2024 (Filing Number) in MACApp./157/2024	THE NATIONAL INSURANCE COMPANY LTD Versus ROHISH UDDIN @ AHIJUDDIN ALI AND 3 ORS E	MRS. D DAS BARMAN	
	WITH I.A.(Civil)/7732/2024 (Filing Number) in MACApp./157/2024	THE NATIONAL INSURANCE COMPANY LTD Versus ROHISH UDDIN @ AHIJUDDIN ALI AND 3 ORS E	MRS. D DAS BARMAN	
47	I.A.(Civil)/2359/2024 WITH LCR in MACApp./127/2024 WITH MACApp./127/2024	NIRMAL CH. MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE COMPANY LTD.	S I AKAND S I AKAND	MS. R D MOZUMDAR
	WITH MACApp./127/2024	ORIENTAL INSURANCE COMPANY LTD. Versus NIRMAL CH. MEDHI @ NIRMAL MEDHI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R Deka S I AKAND FOR CAVEATOR
	WITH CO/8/2024 in MACApp./127/2024	NIRMAL CH MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE CO. LTD	MR. R Deka S I AKAND	MS. R D MOZUMDAR MS. C MOZUMDAR
48	I.A.(Civil)/2883/2024 in MACApp./10198/2024	NATIONAL INSURANCE COMPANY LTD Versus SWAPNA NANDI DHAAR @ SWAPNA NANDI AND ORS	MRS. S ROY MS F N ZAMAN	
	WITH MACApp./10198/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SWAPNA NANDI DHAAR @ SWAPNA NANDI AND ANR A	MS F N ZAMAN	
	WITH I.A.(Civil)/10201/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SWAPNA NANDI DHAAR @ SWAPNA NANDI AND ANR A	MS F N ZAMAN	
49	I.A.(Civil)/2884/2024 in MACApp./6103/2024	TORA SARMA AND ANR Versus SANJIDA KHATUN AND 3 ORS	MR. G C BORAH MR. H K SUT	
	WITH MACApp./6103/2024 (Filing Number)	TORA SARMA AND ANR Versus SANJIDA KHATUN AND 3 ORS A	MR. G C BORAH	
50	I.A.(Civil)/2890/2024 in MACApp./10274/2024	THE NEW INDIA ASSURANCE CO LTD Versus PRIYANKA PEGU @ PRIYANKA DOLEY PEGU AND 7 ORS	MR. A J SAIKIA MR. S. PEGU	
	WITH MACApp./10274/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus PRIYANKA PEGU @ PRIYANKA DOLEY PEGU AND 7 ORS H	MR. A J SAIKIA	
	WITH I.A.(Civil)/10275/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus PRIYANKA PEGU @ PRIYANKA DOLEY PEGU AND 7 ORS H	MR. A J SAIKIA	
51	I.A.(Civil)/2950/2024 CAVT. NO.07132/024, in MACApp./9672/2024 WITH MACApp./9672/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL FOR CAVEATOR
	WITH MACApp./9672/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS	MR. S K GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/1750/2024 BY SLIP	GOURPADA ROY AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM
ORDERS				
2	Review.Pet./162/2024 IN WP(C)/5030/2023 (D/O)	MOKIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	GA, ASSAM SC, PWD
HEARING				
3	WP(C)/7324/2013 FIXED, WITH AFFIDAVIT FILE	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI

LEAVE NOTE OF ADVOCATES FOR 23/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,23rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE THE CHIEF
JUSTICE AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/1744/2018 AT 10:30 AM	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. P K TIWARI MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
ADMISSION			
2 WP(C)/5016/2021 PART-HEARD, FIXED	SABITA ROY SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
3 WP(C)/207/2019 FIXED	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI MS K GOGOI MR A JAIN	SC, FINANCE AND TAXATION GA, ASSAM
4 WP(C)/6857/2019 FIXED	MUKUNDA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR A K AZAD	SC, PNRD
5 WP(C)/7448/2019	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
6 WP(C)/5770/2020 B/O	RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
WITH 7 WP(C)/5379/2020	PURNIMA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS. M NEOG	SC, AG MR. S K MEDHI (R-5) SC, IRRIGATION SC, FINANCE
8 WP(C)/1521/2021 FIXED	REKIBUDDIN BORA Versus THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	MR. T C CHUTIA, ADDL. SR. GA

9	WP(C)/3341/2021	NABAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
	WITH			
10	WP(C)/3433/2021	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM
	WITH			
11	WP(C)/3437/2021	MINTU HANDIQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	WITH			
12	WP(C)/3471/2021	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	WITH			
	I.A.(Civil)/2325/2021 in WP(C)/3471/2021	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	WITH			
13	WP(C)/3519/2021	RAJA SARKAR Versus STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
	WITH			
14	WP(C)/3520/2021	NILUTPAL BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM
	WITH			
15	WP(C)/3528/2021	RAJA IRSHAD Versus THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM
	WITH			
16	WP(C)/3539/2021	PRITAM DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM
	WITH			
17	WP(C)/3798/2021	SWAHANAZ YASMIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM
	WITH			
18	WP(C)/6550/2021	TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD MR. C S HAZARIKA (SC, PERSONAL (B)) SC, AG SC, PWD SC, FINANCE
	WITH			
19	WP(C)/1111/2022 FIXED	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
	WITH			
20	WP(C)/2933/2022	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
	WITH			
21	WP(C)/3880/2022	NIKUNJA BIHARI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, PWD
	WITH			
22	WP(C)/6098/2022	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
	WITH			
23	WP(C)/6311/2022	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r- 10,11,14,16) MR. D P BORAH MR. D GOGOI (r- 10,11,14,16)

24	WITH WP(C)/6305/2022	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-9,11,15,16) MR. D GOGOI (r-9,11,15,16)
25	WP(C)/6868/2022 FIXED	RINTU MEDHI Versus THE UNION OF INDIA AND 3 ORS.	MR P C GOSWAMI MR. P P DAS MR A HALOI	MR. C K S BARUAH DY.S.G.I.
26	WP(C)/7238/2022 FIXED	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
27	WP(C)/7876/2022	BASANTA KUMAR HALOI Versus THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE
28	WP(C)/8091/2022 FIXED	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM SC, AG SC, SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT SC, FINANCE
29	WP(C)/286/2023 FIXED	RANJU GOGOI BHAGAWATI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	MR K TALUKDAR SC, INDUSTRIES AND COMMERCE
30	WP(C)/501/2023	BACCHU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, P W D
31	WP(C)/783/2023	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
32	WP(C)/2812/2023	ANGARAG SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
33	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
34	WP(C)/4969/2023	MANIKA SWARGIARY Versus THE STATE OF ASSAM AND 3 ORS.	MAHIBUR RAHMAN MR. S RANA MS A AHMED	MR N KALITA (R-4) SC, HEALTH
35	WP(C)/5571/2023 FIXED	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
36	WP(C)/5582/2023 FIXED	BEAUTY SAHA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
37	WP(C)/5583/2023 FIXED	SWADHINATA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH
38	WP(C)/6716/2023 B/O	ASHIMANANDA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM

39	WP(C)/6924/2023	RUPA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. U B SARMA	SC, HEALTH AND F W SR. GA, ASSAM
40	WP(C)/409/2024	SRIBAS GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	SC, PWD ROAD SC, FINANCE
41	WP(C)/1162/2024	PALASH SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
42	WP(C)/2101/2024	KHIRA HAZARIKA AND 15 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
43	WP(C)/2373/2024	JAINAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
44	WP(C)/2526/2024	PARTHA SARATHI SHIL AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MD H R AHMED MR. D DEKA	MRS S BARUAH DY.S.G.I.
45	WP(C)/3029/2024	NARAYAN KUMAR NATH AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
46	WP(C)/3036/2024 B/O	KANIKA DEKA MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA	SC, AG (A AND E) SC, BTC SC, HEALTH
47	WP(C)/3245/2024	SUKDEV KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D BORAH MR. R DOWARAH	SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
48	WP(C)/3706/2024	JAKIR HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (R1) DY.S.G.I.
ORDERS				
49	Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3,4) MR. A K BHUYAN MS. R B BORA (r-3,4) MR. S BORA (r-3,4) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
50	Cont.Cas(C)/470/2020	PANKAJ KUMAR BHATTACHARJEE Versus PRASENJIT NATH AND ANR.	MR. I ALAM MR. T SK MR. A BHUYAN	
51	Cont.Cas(C)/790/2023	FUZAIL AHMED CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
WITH				
52	Cont.Cas(C)/791/2023	FAKAR UDDIN MAZUMDER Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
WITH				
53	Cont.Cas(C)/792/2023	DEBASISH CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
54	I.A.(Civil)/1193/2023 in WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 8 ORS	MR. D DOLEY	MR. K K NANDI MRS.R DEVI MS S DEY MISS. R. DAS SC, C.G.C.

	WITH WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.P K DEKA MR.A NATH MR. D DOLEY	MS. N MODI,R C.G.C. MS. M CHOUDHURY,R MRS.R DEVI MR. S DUTTA,R MR. C SHARMA,R MR. R A HAZARIKA,R ASSTT.S.G.I.
	WITH I.A.(Civil)/2911/2024 in WP(C)/5447/2017	SMTI. ANANYA DEY AND ANR Versus THE UNION OF INDIA AND 7 ORS.	MR. D DOLEY	MRS. R DEVI SC, PNB SC, UBI
55	I.A.(Civil)/3262/2023 in Cont.Cas(C)/582/2019	UPENDRA NATH DEKA, Versus PABITRA RAM KHAOUND AND 4 ORS	MR. P J SAIKIA MS D DUTTA	
	WITH Cont.Cas(C)/582/2019	UPENDRA NATH DEKA Versus MOHENDRA MOHAN BORO AND 4 ORS	MR. P J SAIKIA MS D DUTTA	
56	WP(C)/4416/2023	AJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMAH MS. M PAUL	GA, ASSAM SC, AG
57	Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
58	Cont.Cas(C)/398/2024 B/O	JAHANGIR ALOM AND ANR Versus KAILASH KARTHIK N AND 6 ORS.	Ms. R. R. BORAH MR. A A R KARIM	MR. P N GOSWAMI (R-4)
59	I.A.(Civil)/1087/2024 WITH WP(C)/2977/2019 (D/O), WITH OFFICE NOTE in WP(C)/2977/2019	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S Z RAHMAN	GA, ASSAM
	WITH MC/26/2024	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN MR. S Z RAHMAN	GA, ASSAM SC, BTC SC. REVENUE
60	I.A.(Civil)/2356/2024 IN Cont.Cas(C)/475/2018 (D/O) in MC/89/2023	CHANDANA KOCH Versus P ASHOK BABU IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
	WITH MC/89/2023	CHANDANA KOCH Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
61	WP(C)/3576/2024	JUTILA MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, AG SC, HEALTH AND F W
62	WP(C)/4407/2024 FIXED	MANTU BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA(R-2,3) MR. A K DUTTA(R-2,3) MR. K GOGOI (CGC) SC, L G B R I M H SC, C.G.C.
HEARING				
63	WP(C)/2647/2016 FIXED	GAJENDRA NATH PATGIRI Versus THE STATE OF ASSAM AND 8 ORS	MR. B ISLAM MR. S HUSSAIN MS. R BEGUM	SC, AG MR. S K MEDHI (R-2) SC, BTADC SC, FINANCE SC, PENSION & PUBLIC GRIEVANCES MR. M. NATH (SC,P&RD)

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR MONDAY, THE 23RD DAY OF SEPTEMBER, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT NO: 1]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGMENT

- | | | | | |
|----|----------------|---|--|--|
| 1. | CRL.A. 12/2022 | C.LALHMANGAIHA
VERSUS
STATE OF MIZORAM AND 2
ORS. | MR. R. VANLALRUATA
MS. ROSALYNN L HMAR
MR. LALRAMDINTHARA
MR.LALRINDIKA | MR. JORDAN
ROHMINGTHANGA,
LEGAL AID COUNSEL
FOR R2 AND R3
P.P/ADDL.PP, MIZORAM
FOR R1 |
|----|----------------|---|--|--|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR MONDAY, THE 23RD DAY OF SEPTEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT NO: 27]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

ORDERS

- | | | | |
|---------------------------------|--|--|--------------------------|
| 1. BAIL APPLN. 70/2024
FIXED | HMINGTHANSANGA R/B
CHANCHINMAWIA, R/O
KULIKAWN
VERSUS
THE STATE OF MIZAORAM | MR LALCHHANLIANA
KHIANGTE
MR. VANLALFELA
MS C LALPEKHLUI
VANLALSAWMI | P.P./ADDL.PP,
MIZORAM |
|---------------------------------|--|--|--------------------------|